

Minutes of the Meeting No. 10/16 scheduled on 21.10.2015 (actually held on 06.11.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

**Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan,
New Delhi**

Shri A.K. Aggarwal, Addl. Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

Shri O.P. Sharma, Jt. Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.9/16 for confirmation and confirmed and adopted the same without any change.

Case No M- 155 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Syngenta India Ltd., Pune F.No.01/83/50/1064/AM11/DES-IV 1. Lic. No. 0310554888 dt.12.01.10 2. Lic. No. 0310554888 dt.12.01.10 3. Lic. No. 0310575341 dt.20.05.10 4. Lic. No. 0310582641 dt.08.07.10 5. Lic. No. 0310550720 dt.14.12.09 6. Lic. No. 0310530294 dt.23.07.09 7. Lic. No. 0310574957 dt.18.05.10
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 09.12.2015.

Case No M- 156 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Syngenta India Ltd., Pune F.No.01/83/162/158/AM16/DES-IV
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 09.12.2015.

Case No M- 157 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Piramal Healthcare Ltd., Mumbai F.No.01/83/50/179/AM13/DES-IV RLA F.No.03/95/40/88/AM13 Lic. No.0310655328 dated 18.05.2012
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 अजय कुमार AJAY KUMAR
 संयुक्त महानिदेशक / Joint DGFT
 निदेशक, व्यापार महानिदेशकालय
 Directorate General of Foreign Trade
 सचिव, व्यापार, Dept. of Commerce
 नई दिल्ली / New Delhi

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) to examine the case. The case is re-listed for 09.12.2015.

Case No M- 158 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Piramal Healthcare Ltd., Mumbai F.No.01/83/50/176/AM13/DES-IV RLA F.No.03/95/40/92/AM13 Lic. No.0310694716 dated 15.05.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 15010/70/2015-Ch.II dated 20.10.2015, the Committee decided to approve the case as under:-

Item of Export	Qty.	Item of Import	Qty
CONTACT LENS CLEANING TABLETS-OXYSEPT GENERIC TABLETS 9081X/SOFTMATE II SEED 9081X/OXYSEPT TABLETS 9081X/ NEUTRALISING TABLETS 9081X/HYDROGEN PEROXIDE TABLETS 9081X/SOFTMATE NEUTRALISINGTABLETS 9081X/OXSEPT COMFORT TABLETS 9081X/ULTRACARE 1 STEP TABLETS 9081X	1000Nos.	1.MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LYOPHILISED FROM	0.001155 kg
		2. CYANOCOBALAMIN USP/PH EUR/JP	0.000095 Kg
		3. ALUMINIUM FOIL PLAIN/LAMINATE NOT EXCEEDING 60 MICRON	0.315 Kg

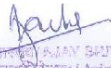
Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 159 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Piramal Healthcare Ltd., Mumbai F.No.01/83/50/53/AM13/DES-IV RLA F.No.03/95/40/1118/AM12 Lic. No.0310690527 dated 12.04.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 15010/70/2015-Ch.II dated 20.10.2015, the Committee decided to approve the case as under:-

Item of Export	Qty.	Item of Import	Qty
CONTACT LENS CLEANING TABLETS-OXYSEPT GENERIC TABLETS 9081X/SOFTMATE II SEED 9081X/OXYSEPT TABLETS 9081X/ NEUTRALISING TABLETS	1000Nos.	1.MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LYOPHILISED FROM	0.001155 kg
		2. CYANOCOBALAMIN USP/PH EUR/JP	0.000095 Kg


 राजीव सारवाग/RAJIV SARVAG
 संयुक्त सहायक निदेशक/Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Directorate General of Foreign Trade
 भारतीय निर्यात/Export of Commerce
 नई दिल्ली/New Delhi

9081X/HYDROGEN PEROXIDE TABLETS 9081X/SMARTMATE NEUTRALISING TABLETS 9081X/OXSEPT COMFORT TABLETS 9081X/ULTRACARE 1 STEP TABLETS 9081X		3. ALUMINIUM FOIL PLAIN/LAMINATE NOT EXCEEDING 60 MICRON	0.315 Kg
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Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 160 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/575/AM10/DES-IV RLA No.03/95/40/456/AM10 Lic. No.0310541666 dated 23.10.2009
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The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 06.11.2015 issued by Deptt. of IPP. The case is re-listed for 09.12.2015.

Case No M- 161 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. SMI Coated Products Pvt. Ltd., Mumbai F.No.01/83/50/499/AM10/DES-IV RLA No.03/95/40/395/AM13 Lic. No.0310706516 dated 28.08.2012
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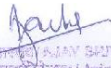
The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 06.11.2015 issued by Deptt. of IPP. The case is re-listed for 09.12.2015.

Case No M- 162 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Servo Plastics (P) F.No.01/83/50/562/AM11/DES-IV RLA F.No. 02/24/040/125/AM11 Lic.No.0210149640 dated 26.10.2010
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) to examine the case. The case is re-listed for 09.12.2015.

Case No M- 163 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/39/AM16/DES-IV RLA No.03/94/40/137/AM14 Lic. No.0310716551 dated 06.12.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 14010/148/2011-Ch.II dated 21.10.2015, the Committee decided to approve the case as under:-


 ANIL KUMAR SARIN
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Foreign Trade
 New Delhi

1. Item of Export	Qty.	Item of Import	Qty
GALAXY MW 252 (LAURYL ALCOHOL ETHOXYLATES WITH 2 MOLES OF ETHYLENE OXIDE)	1 kg	1. LAURYL ALCOHOL	0.6840 kg.
		2. ETHYLENE OXIDE	0.3220 kg.

2. Item of Export	Qty.	Item of Import	Qty.
GALAXY MW 251 (LAURYL ALCOHOL ETHOXYLATES WITH 1 MOLES OF ETHYLENE OXIDE)	1 kg	1. LAURIC ACID	0.8190 kg.
		2. ETHYLENE OXIDE	0.1858 kg.

3. Item of Export	Qty.	Item of Import	Qty.
SODIUM LAURYL SULPHATE 90%	1 kg	1. LAURYL ALCOHOL	0.670 kg.

4. Item of Export	Qty.	Item of Import	Qty.
GALAXY 2932 PLUS (OCTYLMETHOXYCINNAMATE)	1 kg.	1. SODIUM METHOXIDE	0.2560 Kg
		2. 2-ETHYL HEXANOL	0.5170 Kg.

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

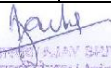
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 164 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/45/AM16/DES-IV RLA No.03/94/39/001/AM13 Lic. No.0310697271 dated 04.06.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 14010/148/2011-Ch.II dated 21.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty
GALAXY MW 252 (LAURYL ALCOHOL ETHOXYLATES WITH 2 MOLES OF ETHYLENE OXIDE)	1 kg	1. LAURYL ALCOHOL	0.6840 kg.
		2. ETHYLENE OXIDE	0.3220 kg.

2. Item of Export	Qty.	Item of Import	Qty.
GALAXY MW 251 (LAURYL ALCOHOL	1 kg	1. LAURIC ACID	0.8190 kg.


 J. K. SARMA
 जंरल सारम/General DGFT
 डायरेक्टर जनरल/General of Foreign Trade
 इंडियन इंडिया/India of Commerce
 नई दिल्ली/New Delhi

ETHOXYLATES WITH 1 MOLES OF ETHYLENE OXIDE)			
		2. ETHYLENE OXIDE	0.1858 kg.

3. Item of Export	Qty.	Item of Import	Qty.
SODIUM LAURYL SULPHATE 90%	1 kg	1. LAURYL ALCOHOL	0.670 kg.

4. Item of Export	Qty.	Item of Import	Qty.
GALAXY 2932 PLUS (OCTYLMETHOXYCINNAMATE)	1 kg.	1. SODIUM METHOXIDE	0.2560 Kg
		2. 2-ETHYL HEXANOL	0.5170 Kg.

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 165 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/44/AM16/DES-IV RLA No.03/94/39/002/AM14 Lic. No.0310732339 dated 23.04.2013
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 14010/148/2011-Ch.II dated 21.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty
GALAXY MW 252 (LAURYL ALCOHOL ETHOXYLATES WITH 2 MOLES OF ETHYLENE OXIDE)	1 kg	1. LAURYL ALCOHOL	0.6840 kg.
		2. ETHYLENE OXIDE	0.3220 kg.

2. Item of Export	Qty.	Item of Import	Qty.
GALAXY MW 251 (LAURYL ALCOHOL ETHOXYLATES WITH 1 MOLES OF ETHYLENE OXIDE)	1 kg	1. LAURIC ACID	0.8190 kg.
		2. ETHYLENE OXIDE	0.1858 kg.

3. Item of Export	Qty.	Item of Import	Qty.
SODIUM LAURYL SULPHATE 90%	1 kg	1. LAURYL ALCOHOL	0.670 kg.

4. Item of Export	Qty.	Item of Import	Qty.
GALAXY 2932 PLUS (OCTYLMETHOXYCINNAMATE)	1 kg.	1. SODIUM METHOXIDE	0.2560 Kg
		2. 2-ETHYL HEXANOL	0.5170 Kg.

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 अरुण श्रीवास्तव ARUN SHrivastava
 संयुक्त सहायक निदेशक/ Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Directorate General of Foreign Trade
 इंडियन स्ट्रीट/ Dept. of Commerce
 नई दिल्ली/ New Delhi

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 166 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/43/AM16/DES-IV RLA No.03/94/39/006/AM12 Lic. No.0310641066 dated 07.07.2013
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 14010/148/2011-Ch.II dated 21.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty.
GALAXY MW 252 (LAURYL ALCOHOL ETHOXYLATES WITH 2 MOLES OF ETHYLENE OXIDE)	1 kg	1. LAURYL ALCOHOL	0.6840 kg.
		2. ETHYLENE OXIDE	0.3220 kg.

2. Item of Export	Qty.	Item of Import	Qty.
GALAXY MW 251 (LAURYL ALCOHOL ETHOXYLATES WITH 1 MOLES OF ETHYLENE OXIDE)	1 kg	1. LAURIC ACID	0.8190 kg.
		2. ETHYLENE OXIDE	0.1858 kg.

3. Item of Export	Qty.	Item of Import	Qty.
SODIUM LAURYL SULPHATE 90%	1 kg	1. LAURYL ALCOHOL	0.670 kg.

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 167 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Galaxy Surfactants Ltd., Raigad F.No.01/83/171/42/AM16/DES-IV RLA No.03/94/39/006/AM13 Lic. No.0310716889 dated 11.12.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 14010/148/2011-Ch.II dated 21.10.2015, the Committee decided to approve the case as under:-

Item of Export	Qty.	Item of Import	Qty.
1. SODIUM LAURYL ETHER SULPHATE	1 kg.	1. LAURYL ALCOHOL	0.3639 kg.

[Signature]
 जयदीप कुमार/ JAY SHIVASTAVA
 संयुक्त सचिव/ Joint DGFT
 निर्यात विभाग/ Export Division
 Directorate General of Foreign Trade
 इलहाबाद/ Lucknow/ Capital of Commerce
 नई दिल्ली/ New Delhi

(ACTIVE MATTER MINIMUM 69%) (GALAXLY –LES 70)			
		2. ETHYLENE OXIDE	0.1635 kg.

Item of Export	Qty.	Item of Import	Qty.
2. LAURIC MONO ETHANOLAMIDE (GALAXY-200)	1 kg.	1. LAURIC ACID	0.8156 kg.
		2. MONO ETHANOL AMINE	0.2555 kg.

Item of Export	Qty.	Item of Import	Qty.
3.ETHYLENE GLYCOL DISTERATE (GALAXY-610)	1 kg	1. STEARIC ACID	0.9579 kg.

Item of Export	Qty.	Item of Import	Qty.
4. GALAXY CAPB PLUS (COCOAMIDOPROPYL BETAINE) (37%+1% ACTIVE AND 47+/-1% SOLIDS)	1 kg.	1. DIMETHYL AMINO PROPYL AMINE	0.0950 kg.
		2.COCONUT FATTY ACID	0.2143 kg.
		3. MONO CHLORO ACETIC ACID	0.0917 kg.
		4. GLYCERINE	0.0317 kg.
Item of Export	Qty.	Item of Import	Qty.
5. Sodium lauryl ether sulphate 1 mole (Minimum 69% Active Mater) Galaxy LES-170	1 kg.	1. LAURYLALCOHOL	0.408 kg.
		2. ETHYLENE OXIDE	0.092 kg.

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 168 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Synergy poly Additives (P) Ltd, Solan F.No.01/83/50/957/AM07/DES-IV RLA F.No.05/24/40/661/AM07 Lic. No.0510195329 dated 29.11.2006
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 14010/26/2015-Ch.II dated 21.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty.
PVC STABILIZER LEAD BASE COMPOUND CONTAINING 26%+-1% LEAD	1 kg.	1. STEARIC ACID	0.598 kg
		2. LITHARGE	0.198 kg.
		3. TRI BASIC LEAD SULPHATE	0.080 kg.
		4. POLYETHYLENE WAX	0.07 kg.
		5. PARAFFIN WAX	0.07 kg.

1. Item of Export	Qty.	Item of Import	Qty.
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[Signature]
 जयदेव शर्मा JAY SHARMA
 संयुक्त सहायक निदेशक/ Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Director General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली/ New Delhi

PVC STABILIZER LEAD BASE COMPOUND CONTAINING 30%+-1%LEAD	1 kg.	1. STEARIC ACID	0.530 kg
		2. LITHARGE	0.250 kg.
		3. TRI BASIC LEAD SULPHATE	0.080 kg.
		4. POLYETHYLENE WAX	0.07 kg.
		5. PARAFFIN WAX	0.07 kg.

1. Item of Export	Qty.	Item of Import	Qty.
PVC STABILIZER LEAD BASE COMPOUND CONTAINING 34%+-1% LEAD	1 kg.	1. STEARIC ACID	0.490 kg
		2. LITHARGE	0.290 kg.
		3. TRI BASIC LEAD SULPHATE	0.08 kg.
		4. POLYETHYLENE WAX	0.07 kg.
		5. PARAFFIN WAX	0.07 kg.

1. Item of Export	Qty.	Item of Import	Qty.
PVC STABILIZER SOLID BASE METAL BARIUM-CADMIUM-ZINC	1 kg.	1. STEARIC ACID	0.6240 kg.
		2. PENTAERYTHRIOTOL	0.1095 kg.
		3. DIPENTAERYTHRITOL	0.120 kg.
		4. CADMIUM CARBONATE	0.0695 kg.

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

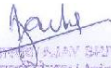
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 169 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Speciality Papers Ltd., Mumbai F.No.01/83/50/127/AM10/DES-IV RLA F.No. 03/95/40/569/AM08 Lic.No.0310519733 dated 14.05.2009
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 09.12.2015.

Case No M- 170 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Swastic Auto Industries, Haryana F.No.01/83/50/518/AM11/DES-IV RLA F.No. 05/24/40/245/AM11 Lic.No.0510274791 dated 12.10.2010
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP to examine the case. The case is re-listed for 09.12.2015.


 राजीव सरस्वत / RAJIV SARVASTAVA
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक, वाणिज्य एवं व्यापार
 Directorate General of Foreign Trade
 बहुराष्ट्रीय निर्यात / Export of Commerce
 नई दिल्ली / New Delhi

Case No M- 171 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Punjab Chemicals and Crop Protections Ltd., Chandigarh. F.No.01/83/50/281/AM14/DES-IV RLA F.No. 03/95/40/198/AM14 Lic.No.0310741056 dated 10.07.2013
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 15022/10/2013-Ch.II dated 20.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty.
Metconazole Technical	1 kg.	1. Di Methyl Adipate	1.20 kg.
		2. Sodium Methoxide Solution (30%)	2.40 kg
		3. Di Methy Formamide	0.110 kg
		4. Toluene	2.75 kg
		5. Methanol	1.140 kg
		6. Para Chloro Benzyl Chloride	1.020 kg
		7. Sodium Hydride (60%)	0.290 kg
		8. N-Methyl Pyrrolidine	1.400 kg
		9. 1,2,4 Triazole	0.420 kg
		10. Di Methyl Sulfoxide	1.100 kg
		11. Trimethyl Orthoformate	0.360 kg
		12. Ethyl Cyclohexane	0.320 kg

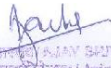
Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 172 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Punjab Chemicals and Crop Protections Ltd., Chandigarh. F.No.01/83/50/344/AM14/DES-IV RLA F.No. 03/95/40/52/AM14 Lic.No.0310741054 dated 10.07.2013
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 15022/10/2013-Ch.II dated 20.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty.
Metconazole Technical	1 kg.	1. Di Methyl Adipate	1.20 kg.
		2. Sodium Methoxide Solution (30%)	2.40 kg
		3. Di Methy Formamide	0.110 kg
		4. Toluene	2.75 kg
		5. Methanol	1.140 kg
		6. Para Chloro Benzyl Chloride	1.020 kg


 राजिव सारमा RAJIV SARMA
 संयुक्त निदेशक/Joint DGFT
 निदेशक जनरल ऑफ फॉरेन ट्रेड
 Directorate General of Foreign Trade
 नई दिल्ली/New Delhi

	7. Sodium Hydride (60%)	0.290 kg
	8. N-Methyl Pyrrolidine	1.400 kg
	9. 1,2,4 Triazole	0.420 kg
	10. Di Methyl Sulfoxide	1.100 kg
	11. Trimethyl Orthoformate	0.360 kg
	12. Ethyl Cyclohexane	0.320 kg

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 173 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Punjab Chemicals and Crop Protections Ltd., Chandigarh. F.No.01/83/50/140/AM15/DES-IV RLA F.No. 03/95/40/1001/AM14 Lic.No.0310779875 dated 29.04.2014
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 15022/10/2013-Ch.II dated 20.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty.
Metconazole Technical	1 kg.	1. Di Methyl Adipate	1.20 kg.
		2. Sodium Methoxide Solution (30%)	2.40 kg
		3. Di Methy Formamide	0.110 kg
		4. Toluene	2.75 kg
		5. Methanol	1.140 kg
		6. Para Chloro Benzyl Chloride	1.020 kg
		7. Sodium Hydride (60%)	0.290 kg
		8. N-Methyl Pyrrolidine	1.400 kg
		9. 1,2,4 Triazole	0.420 kg
		10. Di Methyl Sulfoxide	1.100 kg
		11. Trimethyl Orthoformate	0.360 kg
		12. Ethyl Cyclohexane	0.320 kg

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 174 NC No.10/16 Dated 21.10.2015 (held on 06.11.2015)	M/s. Punjab Chemicals and Crop Protections Ltd., Chandigarh. F.No.01/83/50/139/AM15/DES-IV RLA F.No. 03/95/40/81/AM15
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[Signature]
 जयदीप कुमार शर्मा / JAY SHARMA
 संयुक्त निदेशक/ Joint DGFT
 निदेशक, वाणिज्य विभाग
 Director General of Foreign Trade
 बहुराष्ट्रीय विभाग/ Dept. of Commerce
 नई दिल्ली/ New Delhi

Lic.No.0310780405 dated 02.05.2014

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC vide their U.O.No. 15022/10/2013-Ch.II dated 20.10.2015, the Committee decided to approve the case as under:-

1. Item of Export	Qty.	Item of Import	Qty.
Metconazole Technical	1 kg.	1. Di Methyl Adipate	1.20 kg.
		2. Sodium Methoxide Solution (30%)	2.40 kg
		3. Di Methy Formamide	0.110 kg
		4. Toluene	2.75 kg
		5. Methanol	1.140 kg
		6. Para Chloro Benzyl Chloride	1.020 kg
		7. Sodium Hydride (60%)	0.290 kg
		8. N-Methyl Pyrrolidine	1.400 kg
		9. 1,2,4 Triazole	0.420 kg
		10. Di Methyl Sulfoxide	1.100 kg
		11. Trimethyl Orthoformate	0.360 kg
		12. Ethyl Cyclohexane	0.320 kg

Norms Committee has accepted the recommendation of Deptt. of C&PC (Chem Div) and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

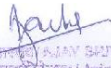
Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision (DRAFT)

MEETING NUMBER : 10/83-ALC1/2015 MEETING DATE : 21.10.2015

1	Case No.:79/11/83-ALC1/2014	Party Name:M/S HINDUSTAN MINT & AGRO PRODUCTS PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00392/AM15/	RLA File :29/24/040/00001/AM11/	Lic.No/Date:2910011334 15.06.2010	Defer Date:09.12.2015
Decision :D/L dated 31.03.2015 issued by Deptt. of C&PC (Chem Div) (AKA). Re-listed for 09.12.2015.				

2	Case No.:21/44/83-ALC1/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00766/AM12/	RLA File :05/23/040/00285/AM12/	Lic.No/Date:0510307112 03.11.2011	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 09.12.2015.				


ANIL KUMAR SARIN
Joint DGFT
Director General of Foreign Trade
Joint Secretary/Deptt. of Commerce
New Delhi

	Case No.:5/40/83-ALC1/2012	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
3	HQ File :01/83/050/00742/AM13/	RLA File :17/24/040/00044/AM13/	Lic.No/Date:1710005129 31.10.2012	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 09.12.2015.				

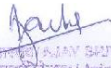
	Case No.:59/5/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
4	HQ File :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 09.12.2015.				

	Case No.:73/5/83-ALC1/2013	Party Name:COLORANT LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
5	HQ File :01/83/050/00081/AM14/	RLA File :08/24/040/00410/AM13/	Lic.No/Date:0810118579 20.02.2013	Defer Date:09.12.2015
Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 09.12.2015.				

	Case No.:13/51/83-ALC1/2012	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
6	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:09.12.2015
Decision :D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 09.12.2015.				

	Case No.:15/5/83-ALC1/2013	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
7	HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.				

	Case No.:51/5/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
8	HQ File :01/83/050/00059/AM14/	RLA File :08/24/040/00404/AM13/	Lic.No/Date:0810118866 27.02.2013	Defer Date:


 Anil Kumar Sarin
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Foreign Trade
 New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 DIAMINO SULPHANILIDE (DASA)	0.203 kg.
		2. H ACID	0.246 kg.
		3. PARA NITRO ANILINE	0.108 kg.
		4. META PHENYLENE DIAMINE	0.170 kg.
		5. SODIUM NITRITE	0.086 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

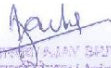
	Case No.:76/17/83-ALC1/2014	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
9	HQ File :01/83/050/00686/AM15/	RLA File :04/24/040/00277/AM13/	Lic.No/Date:0410144057 12.03.2013	Defer Date:09.12.2015
	Decision :D/L dated 25.03.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 09.12.2015.			

	Case No.:28/21/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
10	HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and Central Excise Data certified by CA and sent to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. The case is re-listed for 09.12.2015.			

	Case No.:29/21/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
11	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:09.12.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 09.12.2015.			

	Case No.:21/7/83-ALC1/2013	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Rejected
12	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by Deptt. of IPP.			

13	Case No.:57/26/83-ALC1/2013	Party Name:CROPNOSYS	Meet No/Date:10/83-ALC1/2015	Status:Case Deferred
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 Anil Kumar Saravastava
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

		(INDIA) PRIVATE LIMITED	21.10.2015	
	HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 09.12.2015.			

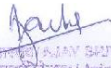
	Case No.:7/17/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
14	HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 09.12.2015.			

	Case No.:72/17/83-ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
15	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:09.12.2015
	Decision :D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 09.12.2015.			

	Case No.:60/26/83-ALC1/2013	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
16	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 09.12.2015.			

	Case No.:14/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
17	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 09.12.2015.			

	Case No.:15/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
18	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 09.12.2015.			


 Anil Kumar Sarin
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Foreign Trade
 New Delhi

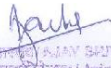
	Case No.:11/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
19	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:09.12.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 09.12.2015.			

Case No.:10/21/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved	
HQ File :01/83/050/00296/AM14/	RLA File :08/24/040/00079/AM14/	Lic.No/Date:0810122024 18.06.2013	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-				
20	Item of Export	Qty.	Item of Import	Qty
	INDOFIX BLACK WNN (INDOFIX BLACK DN/INDOFIX BLACK ENN)	1 kg.	1. ACETANILIDE BASED VINYL SULPHONE ESTER	0.463 kg
			2. H. ACID	0.187 kg
			3. META PHENYLENE DIAMINE 4 SULHONIC ACID	0.027 kg
			4. J.ACID	0.016 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

21

Case No.:17/26/83-ALC1/2013	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00340/AM14/	RLA File :03/95/040/00239/AM14/	Lic.No/Date:0310739216 26.06.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/1/2014-CH-II dated 19.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Neeliglow Solvent Yellow 172	1 kg	Demap Aldehyde [4-(N,N-Diethylamino Salicyladehyde]	0.5497 kg
		2-Amino Phenol -4- Sulfonamide	0.5355 kg
		Cyano Acetamide	0.2400 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:76/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
22	HQ File :01/83/050/00399/AM14/	RLA File :08/24/040/00114/AM14/	Lic.No/Date:0810122297 27.06.2013	Defer Date:


 Anil Kumar Saravastava
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
INDOFIX S BLACK R (INDOFIX BLACK CDWR/INDOFIX ULTRA BLACK CDWR)	1 kg	1. ACETANILIDE BASED VINYL SULPHONE ESTER	0.464 kg
		2. H.ACID	0.198 kg
		3. ORTHANILIC ACID	0.025 kg
		4. 3,5-DIAMINO NENZIOIC ACID	0.021 kg
		5. J. ACID	0.018 kg
		6. PARA CRESIDINE	0.017 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

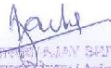
23	Case No.:1/1/83-ALC1/2014	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00941/AM14/	RLA File :03/95/040/00224/AM14/	Lic.No/Date:0310741149 11.07.2013	Defer Date:
	Decision :The case is withdrawn due to the licence issued by RA on repeat basis.			

24	Case No.:17/30/83-ALC1/2013	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic.No/Date:0310741764 17.07.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.			

25	Case No.:34/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic.No/Date:0310742260 19.07.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 09.12.2015.			

26	Case No.:117/26/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic.No/Date:3110059550 25.07.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 09.12.2015.			

27	Case No.:63/30/83-	Party Name:RISE	Meet No/Date:10/83-	Status:Case
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 Anil Kumar Sarin
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

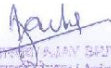
	ALC1/2013	CHEMICAL INDUSTRIES	ALC1/2015 21.10.2015	Deferred
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic.No/Date:0610033186 26.07.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 09.12.2015.			

	Case No.:113/26/83- ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
28	HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic.No/Date:0810123302 29.07.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 09.12.2015.			

29

Case No.:122/26/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
INDOFIX BLACK NAVY WB (INDOFIX BLACK B/INDOFIX BLACK KB)	1 kg	1. H.ACID	0.256 kg
		2. ACETANILIDE BASED VINYL SULPHONE ESTER	0.452 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:123/26/83- ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
30	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:


 राजिव सरीन / RAJIV SARIN
 संयुक्त निदेशक/ Joint DGFT
 निदेशक, वाणिज्य विभाग
 Director General of Foreign Trade
 बहुराष्ट्रिय विभाग/ Dept. of Commerce
 नई दिल्ली/ New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
INDOFIX BLACK WNN (INDOFIX BLACK DN/INDOFIX BLACK ENN)	1 kg.	1. ACETANILIDE BASED VINYL SULPHONE ESTER	0.463 kg
		2. H. ACID	0.187 kg
		3. META PHENYLENE DIAMINE	0.027 kg
		4 SULHONIC ACID	0.016 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:72/3/83-ALC1/2014	Party Name:MEHTA PETRO REFINERIES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
31	HQ File :01/83/050/00094/AM15/	RLA File :03/95/040/00437/AM14/	Lic.No/Date:0310747482 29.08.2013	Defer Date:09.12.2015
Decision :DL issued by PC Div on 21.10.2014 subsequent reminder on 9.1.2015. The case is re-listed for 09.12.2015.				

	Case No.:11/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00473/AM14/	RLA File :08/24/040/00221/AM14/	Lic.No/Date:0810124438 04.09.2013	Defer Date:
32	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	INDOFIX S BLACK G (INDOFIX BLACK CDWG/INDOFIX BLACK GSP)	1 kg	1. META PHENYLENE DIAMINE	0.034 kg
			4 SULHONIC ACID	
			2. J.ACID	0.013 kg
			3. H.ACID	0.197 kg
			4. ACETANILIDE BASED VINYL SULPHONE ESTER	0.441 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

33	Case No.:14/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2015	Status:Case Approved
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[Signature]
 जयदेव शर्मा JAY SHARMA
 संयुक्त सहायक निदेशक/Joint DGFT
 निदेशक सहायक निदेशक
 Directorate General of Foreign Trade
 जलियाँ बाजार/Conit. of Commerce
 नई दिल्ली/New Delhi

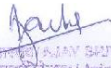
		21.10.2015	
HQ File :01/83/050/00476/AM14/	RLA File :08/24/040/00222/AM14/	Lic.No/Date:0810124439 04.09.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
INDOFIX S BLACK R (INDOFIX BLACK CDWR/INDOFIX ULTRA BLACK CDWR)	1 kg	1. ACETANILIDE BASED VINYL SULPHONE ESTER	0.464 kg
		2. H.ACID	0.198 kg
		3.ORTHANILIC ACID	0.025 kg
		4. 3,5-DIAMINO NENZIOIC ACID	0.021 kg
		5. J. ACID	0.018 kg
		6. PARA CRESIDINE	0.017 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:16/42/83-ALC1/2013	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
34	HQ File :01/83/050/00711/AM14/	RLA File :09/24/040/00285/AM14/	Lic.No/Date:0910057614 19.09.2013	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.				

	Case No.:60/42/83-ALC1/2013	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
35	HQ File :01/83/050/00755/AM14/	RLA File :03/94/040/01013/AM13/	Lic.No/Date:0310752446 07.10.2013	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.				

	Case No.:68/42/83-ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
36	HQ File :01/83/050/00763/AM14/	RLA File :03/95/040/00560/AM14/	Lic.No/Date:0310753759 15.10.2013	Defer Date:09.12.2015
Decision :D/L dated 3.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 09.12.2015.				

	Case No.:61/42/83-ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
37				


 राजिव सारवस्तव / RAJIV SARAVASTAVA
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Directorate General of Foreign Trade
 इंडियन मिशन / Dept. of Commerce
 नई दिल्ली / New Delhi

		LIMITED.,		
	HQ File :01/83/050/00756/AM14/	RLA File :03/95/040/00542/AM14/	Lic.No/Date:0310753766 15.10.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.			

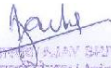
	Case No.:50/42/83- ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
38	HQ File :01/83/050/00745/AM14/	RLA File :10/24/040/00046/AM14/	Lic.No/Date:1010055230 22.10.2013	Defer Date:09.12.2015
	Decision :D/L dated 31.3.2015 vide their U.O.No.146010/84/2012-Ch.II issued by Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:74/42/83- ALC1/2013	Party Name:STEEL MONT PVT LTD	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
39	HQ File :01/83/050/00769/AM14/	RLA File :03/95/040/00483/AM14/	Lic.No/Date:0310754966 23.10.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.			

	Case No.:102/42/83- ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
40	HQ File :01/83/050/00797/AM14/	RLA File :08/24/040/00329/AM14/	Lic.No/Date:0810125962 24.10.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.			

	Case No.:6/41/83- ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
41	HQ File :01/83/050/00648/AM14/	RLA File :30/24/040/00036/AM14/	Lic.No/Date:3010097773 24.10.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.			

	Case No.:106/42/83- ALC1/2013	Party Name:PRIMA CHEMICALS,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
42	HQ File :01/83/050/00801/AM14/	RLA File :08/24/040/00334/AM14/	Lic.No/Date:0810125989 25.10.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for			


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

09.12.2015.

Case No.:1/32/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00530/AM14/	RLA File :08/24/040/00249/AM12/	Lic.No/Date:0810125990 25.10.2013	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			

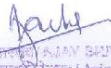
43

Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0.345 kg
		2. Ressorcinol	0.118 kg
		3. Sodium picramate	0.234 kg
		4. Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:2/33/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved	
HQ File :01/83/050/00534/AM14/	RLA File :08/24/040/00328/AM14/	Lic.No/Date:0810126219 31.10.2013	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/33/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-				
44	Item of Export	Qty.	Item of Import	Qty
	Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 DIAMINO SULPHANILIDE (DASA)	0.203 kg.
			2. H ACID	0.246 kg.
			3. PARA NITRO ANILINE	0.108 kg.
			4. META PHENYLENE DIAMINE	0.170 kg.
			5. SODIUM NITRITE	0.086 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

45	Case No.:20/49/83-ALC1/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00899/AM14/	RLA File :07/24/040/00244/AM14/	Lic.No/Date:0710099385 31.10.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 09.12.2015.			

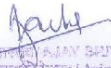

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46	Case No.:23/41/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00665/AM14/	RLA File :03/94/040/00674/AM14/	Lic.No/Date:0310757577 12.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 09.12.2015.			

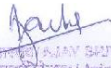
47	Case No.:92/42/83-ALC1/2013	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00787/AM14/	RLA File :03/94/040/00685/AM14/	Lic.No/Date:0310757584 12.11.2013	Defer Date:09.12.2015
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Chloropyriphos Technical 94% Min	1 kg.	1. Sodium Salt of Tri Chloro Pyridinol 85% Min.	0.641 kg.
			2. Diethyl Thiophosphoryl Chloride	0.590 kg.
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

48	Case No.:16/41/83-ALC1/2013	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved									
	HQ File :01/83/050/00658/AM14/	RLA File :03/95/040/00612/AM14/	Lic.No/Date:0310757683 12.11.2013	Defer Date:									
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/70/2015-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-												
	<table><tr><td>Item of Export</td><td>Qty.</td><td>Item of Import</td><td>Qty</td></tr><tr><td rowspan="2">CONCEPT QUICK UNIT DOSE SOLUTION(9247X)(PACK 15 ML VIALS)/CONCEPT QUICK U/D VIAL AM20105JA10H/OXYSEPT UNIT DOSE 9247X PACKED IN VIAL OF 15ML.EACH</td><td rowspan="2">1,000 Nos.</td><td>1. CATALASE SOLUTION IN GLYCEROL/ETHANOL (MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LIQUID FORM)</td><td>0.022 litre</td></tr><tr><td>2. PURELL PE 1840 H</td><td>8.400 kg</td></tr></table>				Item of Export	Qty.	Item of Import	Qty	CONCEPT QUICK UNIT DOSE SOLUTION(9247X)(PACK 15 ML VIALS)/CONCEPT QUICK U/D VIAL AM20105JA10H/OXYSEPT UNIT DOSE 9247X PACKED IN VIAL OF 15ML.EACH	1,000 Nos.	1. CATALASE SOLUTION IN GLYCEROL/ETHANOL (MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LIQUID FORM)	0.022 litre	2. PURELL PE 1840 H
Item of Export	Qty.	Item of Import	Qty										
CONCEPT QUICK UNIT DOSE SOLUTION(9247X)(PACK 15 ML VIALS)/CONCEPT QUICK U/D VIAL AM20105JA10H/OXYSEPT UNIT DOSE 9247X PACKED IN VIAL OF 15ML.EACH	1,000 Nos.	1. CATALASE SOLUTION IN GLYCEROL/ETHANOL (MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LIQUID FORM)	0.022 litre										
		2. PURELL PE 1840 H	8.400 kg										
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.													

49	Case No.:15/41/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00657/AM14/	RLA File :03/94/040/00670/AM14/	Lic.No/Date:0310757764 13.11.2013	Defer Date:09.12.2015


 राजिव सारवस्तव/RAJIV SARAVASTAVA
 संयुक्त सचिव/Joint DGFT
 निदेश सार्वजनिक/निदेश
 Directorate General of Foreign Trade
 सचिव/सचिव/Dir. of Commerce
 नई दिल्ली/New Delhi

	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 09.12.2015.			
50	Case No.:21/41/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00663/AM14/	RLA File :03/94/040/00669/AM14/	Lic.No/Date:0310757759 13.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 09.12.2015.			
51	Case No.:115/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00810/AM14/	RLA File :34/24/040/00195/AM14/	Lic.No/Date:3410038438 13.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			
52	Case No.:26/42/83-ALC1/2013	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00721/AM14/	RLA File :35/24/040/00031/AM14/	Lic.No/Date:3510042650 13.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			
53	Case No.:116/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00811/AM14/	RLA File :34/24/040/00194/AM14/	Lic.No/Date:3410038456 15.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			
54	Case No.:117/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00812/AM14/	RLA File :34/24/040/00147/AM14/	Lic.No/Date:3410038455 15.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			
55	Case No.:114/42/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred


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 Ministry of Commerce
 New Delhi

	HQ File :01/83/050/00809/AM14/	RLA File :08/24/040/00353/AM14/	Lic.No/Date:0810126564 19.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 09.12.2015.			

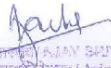
	Case No.:22/42/83- ALC1/2013	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
56	HQ File :01/83/050/00717/AM14/	RLA File :09/24/040/00409/AM14/	Lic.No/Date:0910058252 19.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 09.12.2015.			

	Case No.:95/42/83- ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
57	HQ File :01/83/050/00790/AM14/	RLA File :03/95/040/00635/AM14/	Lic.No/Date:0310758989 25.11.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 09.12.2015.			

	Case No.:84/42/83- ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
58	HQ File :01/83/050/00779/AM14/	RLA File :03/95/040/00643/AM14/	Lic.No/Date:0310760170 02.12.2013	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 09.12.2015.			

	Case No.:49/49/83- ALC1/2013	Party Name:CUARZO	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
59	HQ File :01/83/050/00928/AM14/	RLA File :13/24/040/00035/AM14/	Lic.No/Date:1310045472 19.12.2013	Defer Date:
	Decision :The Committee considered the case as per agenda. The firm has stated that they have not imported any material under the Advance Licence and initial period of its validity has also expired on 31.12.2014. The Committee had decided to withdrawn the case as per the request of the firm.			

	Case No.:17/49/83- ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
60	HQ File :01/83/050/00896/AM14/	RLA File :08/24/040/00412/AM14/	Lic.No/Date:0810127332 24.12.2013	Defer Date:09.12.2015


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
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 New Delhi

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 09.12.2015.

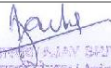
61	Case No.:3/40/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00642/AM14/	RLA File :08/24/040/00384/AM14/	Lic.No/Date:0810127369 24.12.2013	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2014-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	INDOFIX YELLOW MERL (INDOFIX YELLOW 3RX/INDOFIX YELLOW WHR)	1 kg	1. ANILINE	0.170 kg
			2. META PHENYLENE DIAMINE	0.173 kg
			3. K. ACID	0.392 kg
			4. CYANURIC CHLORIDE	0.190 kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

62	Case No.:24/49/83-ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 09.12.2015.			

63	Case No.:1/42/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 09.12.2015.			

64	Case No.:50/49/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00929/AM14/	RLA File :03/95/040/00698/AM14/	Lic.No/Date:0310765260 09.01.2014	Defer Date:09.12.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 09.12.2015.			

65	Case No.:13/5/83-ALC1/2014	Party Name:ANISH CHEMICALS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:2410040618	Defer


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	:01/83/050/00130/AM15/	:24/24/040/00026/AM14/	15.01.2014	Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

	Case No.:58/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
66	HQ File :01/83/050/00080/AM15/	RLA File :03/94/040/00845/AM14/	Lic.No/Date:0310766904 20.01.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). It was decided to send reminder to Deptt. of C&PC(Chem Div) with copy of application. The case is re-listed for 09.12.2015.				

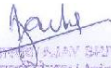
	Case No.:67/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
67	HQ File :01/83/050/00089/AM15/	RLA File :03/94/040/00876/AM14/	Lic.No/Date:0310767116 21.01.2014	Defer Date:09.12.2015
Decision :Comments awaited from DIPP. The case re-listed for 09.12.2015.				

	Case No.:32/49/83-ALC1/2013	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
68	HQ File :01/83/050/00911/AM14/	RLA File :04/24/040/00189/AM14/	Lic.No/Date:0410154452 21.01.2014	Defer Date:09.12.2015
Decision :D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 09.12.2015.				

	Case No.:70/3/83-ALC1/2014	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
69	HQ File :01/83/050/00092/AM15/	RLA File :03/95/040/00827/AM14/	Lic.No/Date:0310767523 23.01.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 09.12.2015.				

	Case No.:33/49/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
70	HQ File :01/83/050/00912/AM14/	RLA File :08/24/040/00471/AM14/	Lic.No/Date:0810128507 30.01.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.				

	Case No.:44/3/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
71	HQ File	RLA File	Lic.No/Date:0310768789	Defer


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:01/83/050/00066/AM15/	:03/95/040/00837/AM14/	31.01.2014	Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 09.12.2015.			

Case No.:7/49/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00886/AM14/	RLA File :08/24/040/00476/AM14/	Lic.No/Date:0810128608 03.02.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			

72

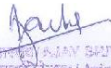
Item of Export	Qty.	Item of Import	Qty
Acid Black 234 (Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0.298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine(MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

73	Case No.:14/5/83-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00131/AM15/	RLA File :34/24/040/00256/AM14/	Lic.No/Date:3410039186 04.02.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			

74	Case No.:26/49/83-ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			

75	Case No.:4/49/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00883/AM14/	RLA File :08/24/040/00487/AM14/	Lic.No/Date:0810128719 06.02.2014	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0.233 kg
		2. H Acid	0.282 kg
		3. Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

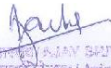
	Case No.:83/3/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
76	HQ File :01/83/050/00105/AM15/	RLA File :08/24/040/00496/AM14/	Lic.No/Date:0810128896 17.02.2014	Defer Date:09.12.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). It was decided to send reminder to Deptt. of C&PC(Chem Div) with copy of application. The case is re-listed for 09.12.2015.			

	Case No.:8/2/83-ALC1/2014	Party Name:MAGNUM OVERSEAS (INDIA)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
77	HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date:0310770510 18.02.2014	Defer Date:09.12.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). It was decided to send reminder to Deptt. of C&PC(Chem Div) with copy of application. The case is re-listed for 09.12.2015.			

	Case No.:14/3/83-ALC1/2014	Party Name:JKS MATCHES PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Rejected
78	HQ File :01/83/050/00036/AM15/	RLA File :35/24/040/00043/AM14/	Lic.No/Date:3510043603 25.02.2014	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by Deptt. of IPP.			

	Case No.:73/3/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
79	HQ File :01/83/050/00095/AM15/	RLA File :03/95/040/00943/AM14/	Lic.No/Date:0310771916 25.02.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 09.12.2015.			

80	Case No.:15/3/83-	Party Name:DYNAMIC	Meet No/Date:10/83-	Status:Case
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	ALC1/2014	INDUSTRIES LIMITED,	ALC1/2015 21.10.2015	Deferred
	HQ File :01/83/050/00037/AM15/	RLA File :08/24/040/00520/AM14/	Lic.No/Date:0810129201 26.02.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 09.12.2015.			

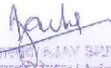
	Case No.:13/3/83- ALC1/2014	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
81	HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:8/3/83- ALC1/2014	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
82	HQ File :01/83/050/00030/AM15/	RLA File :02/24/040/00198/AM14/	Lic.No/Date:0210200677 28.02.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:11/3/83- ALC1/2014	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
83	HQ File :01/83/050/00033/AM15/	RLA File :08/24/040/00529/AM14/	Lic.No/Date:0810129261 28.02.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 09.12.2015.			

	Case No.:10/15/83- ALC1/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
84	HQ File :01/83/050/00506/AM15/	RLA File :09/24/040/00590/AM14/	Lic.No/Date:0910059532 11.03.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:1/3/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
85	HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:09.12.2015
	Decision :DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 09.12.2015.			


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	Case No.:79/3/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
86	HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:09.12.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 09.12.2015.			

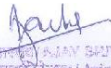
	Case No.:39/6/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
87	HQ File :01/83/050/00369/AM16/	RLA File :04/24/040/00227/AM13/	Lic.No/Date:0410156343 19.03.2014	Defer Date:09.12.2015
	Decision :D/L dated 28.10.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 09.12.2015.			

	Case No.:40/6/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
88	HQ File :01/83/050/00370/AM16/	RLA File :04/24/040/00251/AM13/	Lic.No/Date:0410156341 19.03.2014	Defer Date:09.12.2015
	Decision :D/L dated 28.10.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 09.12.2015.			

	Case No.:1/5/83-ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
89	HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:2/1/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
90	HQ File :01/83/050/00942/AM14/	RLA File :08/24/040/00572/AM14/	Lic.No/Date:0810129902 21.03.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 09.12.2015.			

	Case No.:9/5/83-ALC1/2014	Party Name:WITMANS INDUSTRIES PRIVATE LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
91	HQ File :01/83/050/00126/AM15/	RLA File :03/95/040/01015/AM12/	Lic.No/Date:0310775336 21.03.2014	Defer Date:09.12.2015
	Decision :Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div)			


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was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 09.12.2015.

92	Case No.:7/2/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00007/AM15/	RLA File :08/24/040/00553/AM14/	Lic.No/Date:0810130211 01.04.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 09.12.2015.			

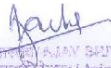
93	Case No.:71/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00478/AM15/	RLA File :17/24/040/00001/AM15/	Lic.No/Date:1710005789 21.04.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

94	Case No.:5/11/83-ALC1/2014	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00318/AM15/	RLA File :09/24/040/00643/AM14/	Lic.No/Date:0910059878 25.04.2014	Defer Date:09.12.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 09.12.2015.			

95	Case No.:8/11/83-ALC1/2014	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date:0310779662 28.04.2014	Defer Date:09.12.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 09.12.2015.			

96	Case No.:35/11/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date:0310779935 29.04.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 09.12.2015.			

97	Case No.:38/11/83-ALC1/2014	Party Name:RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY-SURYODAY	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date:0310780071 30.04.2014	Defer Date:09.12.2015


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Decision :D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 09.12.2015.

98	Case No.:80/6/83-ALC1/2015	Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00411/AM16/	RLA File :08/24/040/00015/AM15/	Lic.No/Date:0810131124 07.05.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

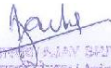
99	Case No.:59/11/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00372/AM15/	RLA File :03/95/040/00082/AM15/	Lic.No/Date:0310781248 09.05.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div) on 27.3.2015. Comments awaited. The case is re-listed for 09.12.2015.			

100	Case No.:66/11/83-ALC1/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00379/AM15/	RLA File :03/95/040/00110/AM15/	Lic.No/Date:0310781118 09.05.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			

101	Case No.:11/5/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00128/AM15/	RLA File :08/24/040/00041/AM15/	Lic.No/Date:0810131287 12.05.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 09.12.2015.			

102	Case No.:12/5/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00129/AM15/	RLA File :08/24/040/00042/AM15/	Lic.No/Date:0810131288 12.05.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 09.12.2015.			

103	Case No.:71/11/83-ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00384/AM15/	RLA File :03/95/040/00120/AM15/	Lic.No/Date:0310781513 13.05.2014	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/70/2015-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
CONTACT LENS CLEANING TABLETS OXYSEPT GENERIC TABLETS 9081X/SOFTMATE II SEED 9081X/OXYSEPT TABLETS 9081X/ NEUTRALISING TABLETS 9081X/HYDROGEN PEROXIDE TABLETS 9081X/SOFTMATE NEUTRALISING TABLETS 9081X/OXSEPT COMFORT TABLETS 9081X/ULTRACARE 1 STEP TABLETS 9081X	1000 Nos.	1. MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LYOPHILISED FORM	0.001155 kg
		2. CYANOCOBALAMINE USP/PH EUR/JP	0.000095 kg
		3. ALUMINIUM FOIL PLAIN/LAMINATE NOT EXCEEDING 60 MICRON	0.315 Kg

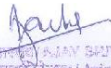
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

104	Case No.:75/11/83-ALC1/2014	Party Name:MERIT POLYPLAST	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date:0310781978 19.05.2014	Defer Date:09.12.2015
	Decision :D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 09.12.2015.			

105	Case No.:75/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00482/AM15/	RLA File :17/24/040/00010/AM15/	Lic.No/Date:1710005815 20.05.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			

106	Case No.:44/15/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00540/AM15/	RLA File :03/94/040/00112/AM15/	Lic.No/Date:0310782315 21.05.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12..2015.			

107	Case No.:74/11/83-ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			


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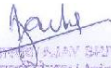
Case No.:45/15/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00541/AM15/	RLA File :03/94/040/00081/AM15/	Lic.No/Date:0310782482 22.05.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2011-CH-II dated 26.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
POTASSIUM TETRACH LORD PLATINATE (PLATINUM CONTENT: 46%-47%) NOTE:- The above quantity has been worked out considering 46.5% platinum content with 1% wastage in the export product. In case of variation, the pro-rata entitlement of platinum may be worked out according.	1 kg	1. PLATINUM	0.46965 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

109	Case No.:59/15/83-ALC1/2014	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00555/AM15/	RLA File :03/94/040/00098/AM15/	Lic.No/Date:0310782484 22.05.2014	Defer Date:09.12.2015
	Decision :D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 09.12.2015.			

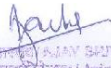
110	Case No.:15/5/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00132/AM15/	RLA File :04/24/040/00037/AM15/	Lic.No/Date:0410158100 22.05.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			

111	Case No.:78/11/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00391/AM15/	RLA File :07/24/040/00062/AM15/	Lic.No/Date:0710104413 23.05.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

112	Case No.:73/11/83-ALC1/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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	HQ File :01/83/050/00386/AM15/	RLA File :03/95/040/00150/AM15/	Lic.No/Date:0310782707 23.05.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
113	Case No.:66/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00473/AM15/	RLA File :17/24/040/00013/AM15/	Lic.No/Date:1710005830 29.05.2014	Defer Date:09.12.2015
	Decision :Copy of application to be sent to Deptt. of C&PC(PC Div.). The case re-listed for 09.12.2015.			
114	Case No.:59/13/83- ALC1/2014	Party Name:HP INTERNATIONAL	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00466/AM15/	RLA File :03/94/040/00139/AM15/	Lic.No/Date:0310783465 29.05.2014	Defer Date:09.12.2015
	Decision :D/L dated 09.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 09.12.2015.			
115	Case No.:52/11/83- ALC1/2014	Party Name:J.G. CHEMICALS PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00365/AM15/	RLA File :02/21/040/00066/AM15/	Lic.No/Date:0210203709 02.06.2014	Defer Date:09.12.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) Followed reminder dated 18.09.2015. Re-listed for 09.12.2015.			
116	Case No.:32/11/83- ALC1/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date:0310784151 03.06.2014	Defer Date:09.12.2015
	Decision :D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div). Followed reminder on 07.10.2015 . The case is re-listed for 09.12.2015.			
117	Case No.:65/11/83- ALC1/2014	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00378/AM15/	RLA File :02/24/040/00040/AM15/	Lic.No/Date:0210203847 05.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			
118	Case No.:67/13/83- ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred


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HQ File :01/83/050/00474/AM15/	RLA File :17/24/040/00023/AM15/	Lic.No/Date:1710005848 10.06.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 09.12.2015.			

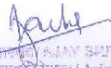
Case No.:40/15/83- ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
119 HQ File :01/83/050/00536/AM15/	RLA File :03/95/040/00166/AM15/	Lic.No/Date:0310785106 11.06.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 09.12.2015.			

Case No.:50/15/83- ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
120 HQ File :01/83/050/00546/AM15/	RLA File :03/95/040/00891/AM14/	Lic.No/Date:0310785062 11.06.2014	Defer Date:09.12.2015
Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 09.12.2015.			

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Case No.:6/11/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00319/AM15/	RLA File :08/24/040/00101/AM15/	Lic.No/Date:0810132299 12.06.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0.233 kg
		2. H Acid	0.282 kg
		3. Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:1/7/83- ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
122 HQ File :01/83/050/00133/AM15/	RLA File :34/24/040/00022/AM15/	Lic.No/Date:3410040253 12.06.2014	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			


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123	Case No.:28/11/83-ALC1/2014	Party Name:TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00341/AM15/	RLA File :05/24/040/00497/AM14/	Lic.No/Date:0510388623 12.06.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/7/2015-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Chlorinated Paraffin	1 kg	1. Paraffin (C10-C20)	0.560 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

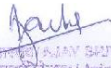
124	Case No.:2/7/83-ALC1/2014	Party Name:ASTRON PACKAGING LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00134/AM15/	RLA File :08/24/040/00109/AM15/	Lic.No/Date:0810132331 13.06.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

125	Case No.:56/11/83-ALC1/2014	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00369/AM15/	RLA File :08/24/040/00117/AM15/	Lic.No/Date:0810132315 13.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

126	Case No.:21/11/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00334/AM15/	RLA File :10/24/040/00023/AM15/	Lic.No/Date:1010058474 17.06.2014	Defer Date:09.12.2015
	Decision :D/L dated 1.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 09.12.2015.			

127	Case No.:58/13/83-ALC1/2014	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00465/AM15/	RLA File :03/94/040/00114/AM15/	Lic.No/Date:0310785477 17.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

128	Case No.:63/11/83-ALC1/2014	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:10/83-ALC1/2015	Status:Case Deferred
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			21.10.2015	
	HQ File :01/83/050/00376/AM15/	RLA File :08/24/040/00111/AM15/	Lic.No/Date:0810132362 17.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

129	Case No.:54/13/83- ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00461/AM15/	RLA File :03/94/040/00085/AM15/	Lic.No/Date:0310785570 18.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

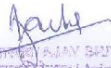
130	Case No.:55/13/83- ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00462/AM15/	RLA File :03/94/040/00174/AM15/	Lic.No/Date:0310785572 18.06.2014	Defer Date:09.12.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). It was decided to send reminder to Deptt. of C&PC(Chem Div) with copy of application. The case is re-listed for 09.12.2015.			

131	Case No.:37/11/83- ALC1/2014	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00350/AM15/	RLA File :04/24/040/00070/AM15/	Lic.No/Date:0410158741 18.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

132	Case No.:70/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00477/AM15/	RLA File :17/24/040/00026/AM15/	Lic.No/Date:1710005856 19.06.2014	Defer Date:09.12.2015
	Decision :Copy of application to be sent to Deptt. of C&PC(PC Div). The case re-listed for 09.12.2015.			

133	Case No.:77/13/83- ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00484/AM15/	RLA File :17/24/040/00025/AM15/	Lic.No/Date:1710005855 19.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

134	Case No.:27/11/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00340/AM15/	RLA File :08/24/040/00021/AM15/	Lic.No/Date:0810132394 19.06.2014	Defer Date:09.12.2015


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	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.
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135	Case No.:12/11/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00325/AM15/	RLA File :04/24/040/00041/AM15/	Lic.No/Date:0410158765 19.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

136	Case No.:21/13/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00428/AM15/	RLA File :34/24/040/00065/AM15/	Lic.No/Date:3410040284 19.06.2014	Defer Date:09.12.2015
	Decision :D/L dated 04.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 09.12.2015.			

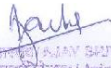
137	Case No.:61/15/83-ALC1/2014	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00557/AM15/	RLA File :03/95/040/00235/AM15/	Lic.No/Date:0310785689 19.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(PC.Div) . The case is re-listed for 09.12.2015.			

138	Case No.:69/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00476/AM15/	RLA File :17/24/040/00029/AM15/	Lic.No/Date:1710005861 20.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

139	Case No.:74/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00481/AM15/	RLA File :17/24/040/00028/AM15/	Lic.No/Date:1710005860 20.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

140	Case No.:78/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00485/AM15/	RLA File :17/24/040/00027/AM15/	Lic.No/Date:1710005859 20.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

141	Case No.:40/13/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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	HQ File :01/83/050/00447/AM15/	RLA File :07/24/040/00104/AM15/	Lic.No/Date:0710105327 23.06.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 09.12.2015.			

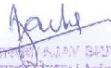
142	Case No.:61/11/83- ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00374/AM15/	RLA File :08/24/040/00129/AM15/	Lic.No/Date:0810132433 24.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

143	Case No.:32/17/83- ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00642/AM15/	RLA File :03/94/040/00247/AM15/	Lic.No/Date:0310786090 26.06.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 10.09.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Ammonium Salt of Glyphosate 71% SG	1 kg	1. N-Phosphono Methyl Imino Diacetic Acid (PMIDA)	1.075 kg
			2. Hydrogen Peroxide (50% Strength)	0.371 kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

144	Case No.:24/13/83- ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00431/AM15/	RLA File :34/24/040/00085/AM15/	Lic.No/Date:3410040316 26.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

145	Case No.:16/17/83- ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00626/AM15/	RLA File :03/94/040/00261/AM15/	Lic.No/Date:0310786063 26.06.2014	Defer Date:09.12.2015
	Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(PC. Div)(OPS) . Re-listed for 09.12.2015.			

146	Case No.:11/13/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810132487	Defer


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	:01/83/050/00418/AM15/	:08/24/040/00131/AM15/	26.06.2014	Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

147	Case No.:25/13/83-ALC1/2014	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00432/AM15/	RLA File :07/24/040/00097/AM15/	Lic.No/Date:0710105417 26.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

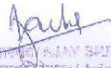
148	Case No.:48/13/83-ALC1/2014	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00455/AM15/	RLA File :03/95/040/00167/AM15/	Lic.No/Date:0310786082 26.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

149	Case No.:23/13/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00430/AM15/	RLA File :34/24/040/00084/AM15/	Lic.No/Date:3410040318 26.06.2014	Defer Date:09.12.2015
	Decision :D/L dated 04.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 09.12.2015.			

150	Case No.:12/13/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00419/AM15/	RLA File :08/24/040/00023/AM15/	Lic.No/Date:0810132515 30.06.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

151	Case No.:22/13/83-ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00429/AM15/	RLA File :08/24/040/00118/AM15/	Lic.No/Date:0810132532 30.06.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

152	Case No.:72/17/83-ALC1/2014	Party Name:WENDT (INDIA) LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00682/AM15/	RLA File :07/21/040/00271/AM15/	Lic.No/Date:0710105464 30.06.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration			


 Anil Kumar
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 जलर वलरु वलरुवलरु
 Directorate General of Foreign Trade
 वलरुवलरु वलरुवलरु/Dept. of Commerce
 नई वलरुवलरु/New Delhi

of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.

153	Case No.:41/13/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00448/AM15/	RLA File :02/24/040/00055/AM15/	Lic.No/Date:0210204314 03.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 09.12.2015.			

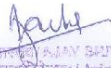
154	Case No.:43/13/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00450/AM15/	RLA File :02/24/040/00054/AM15/	Lic.No/Date:0210204313 03.07.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

155	Case No.:2/13/83-ALC1/2014	Party Name:PREM INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Rejected
	HQ File :01/83/050/00409/AM15/	RLA File :05/24/040/00152/AM15/	Lic.No/Date:0510389343 03.07.2014	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter dated issued by Deptt. of IPP.			

156	Case No.:9/13/83-ALC1/2014	Party Name:CHEMIZOL ADDITIVES PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00416/AM15/	RLA File :07/24/040/00118/AM15/	Lic.No/Date:0710105533 07.07.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

157	Case No.:16/13/83-ALC1/2014	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00423/AM15/	RLA File :08/24/040/00546/AM14/	Lic.No/Date:0810132668 11.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 05.02.2015 issued by DC, (MSME). Re-listed for 09.12.2015.			

158	Case No.:3/13/83-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00410/AM15/	RLA File :05/24/040/00150/AM15/	Lic.No/Date:0510389659 11.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 09.12.2015.			


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159	Case No.:8/17/83-ALC1/2014	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00618/AM15/	RLA File :03/94/040/00322/AM15/	Lic.No/Date:0310786774 14.07.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

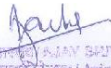
160	Case No.:5/13/83-ALC1/2014	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00412/AM15/	RLA File :08/24/040/00144/AM15/	Lic.No/Date:0810132685 14.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 21.4.2015 issued by DIPP. Followed by reminders dated 21.05.2015 & 29.06.2015. Copy also to be sent to C&PC (PC Div). The case is re-listed for 09.12.2015.			

161	Case No.:1/9/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00228/AM15/	RLA File :34/24/040/00089/AM15/	Lic.No/Date:3410040365 14.07.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

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Case No.:6/17/83-ALC1/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00616/AM15/	RLA File :03/95/040/00321/AM15/	Lic.No/Date:0310786779 14.07.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/95/2011-CH-II dated 11.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Yapox RA 103- (Benzenamine, 4-(1-methyl-1-phenylethyl)-N-Phenyl	1 kg	1. Diphenylamine	0.464 Kg
		2. Activated Clay	0.200 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

163	Case No.:7/17/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00617/AM15/	RLA File :03/94/040/00329/AM15/	Lic.No/Date:0310786869 15.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 27.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for			


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09.12.2015.

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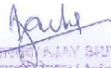
Case No.:6/13/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00413/AM15/	RLA File :08/24/040/00145/AM15/	Lic.No/Date:0810132695 15.07.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acid Black 234 (Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0.298 kg
		2. Meta Phenylene Diamine (MPD)	0.102 kg
		3. Sodium Nitrite	0.204 kg
		4. Para Nitro Aniline	0.187 kg
		5. Soda ash	0.401 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

165	Case No.:32/13/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00439/AM15/	RLA File :08/24/040/00158/AM15/	Lic.No/Date:0810132743 16.07.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

166	Case No.:27/17/83-ALC1/2014	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00637/AM15/	RLA File :17/24/040/00005/AM15/	Lic.No/Date:1710005882 17.07.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case re-listed for 09.12.2015.			

167	Case No.:18/17/83-ALC1/2014	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00628/AM15/	RLA File :03/94/040/00344/AM15/	Lic.No/Date:0310787252 23.07.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) . The case re-listed for 09.12.2015.			

168	Case No.:6/15/83-ALC1/2014	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00502/AM15/	RLA File :07/24/040/00004/AM15/	Lic.No/Date:0710106125 24.07.2014	Defer Date:


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 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/77/2015-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

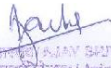
Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Silicon Carbide Grains -98.5%	One KG	Silicon Carbide Grains-97%	1.05

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

169	Case No.:46/17/83-ALC1/2014	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00656/AM15/	RLA File :03/95/040/00342/AM15/	Lic.No/Date:0310787349 25.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div). Copy of application also to be sent to C&PC (PC Div.). Re-listed for 09.12.2015.			

170	Case No.:38/13/83-ALC1/2014	Party Name:BEE CHEMS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00445/AM15/	RLA File :06/24/040/00015/AM15/	Lic.No/Date:0610037863 31.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of IPP. Re-listed for 09.12.2015.			

171	Case No.:22/15/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00518/AM15/	RLA File :34/24/040/00105/AM15/	Lic.No/Date:3410040421 31.07.2014	Defer Date:


 राजीव सारवागस्तवा RAJIV SARVAGASTAVA
 संयुक्त सहायक निदेशक/ Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Director General of Foreign Trade
 सहायक निदेशक/ Deputy of Commerce
 नई दिल्ली/ New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/71/2013-CH-II dated 06.10.2015, the Committee decided to approve the case as under :-

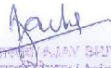
Item of Export	Qty.	Item of Import	Qty
1. VAT VIOLET-1MD (DYE CONTENT 13%) (CONCENTRATION 35%)	1 kg	VAT VIOLET-1 CDP	0.130 kg.
2. VAT VIOLET-1 MD (DYE CONTENT 19%) (CONCENTRATION 50%)	1 kg	VAT VIOLET-1 CDP	0.190 kg.
3. VAT VIOLET-1 MD (DYE CONTENT 38%) (CONCENTRATION 100%)	1 kg	VAT VIOLET-1 CDP	0.380 kg.
4. VAT YELLOW-2MD (DYE CONTENT 40%, (CONCENTRATION 100%)	1 kg	VAT YELLOW -2 CDP	0.400 kg.
5.VAT RED -15 MD (DYE CONTENT 8.5%) (CONCENTRATION 35%)	1 kg	VAT RED -15 CDP	0.085 kg.
6. VAT RED -15MD (DYE CONTENT 24%) (CONCENTRATION 100%)	1 kg	VAT RED-15 CDP	0.240 kg.
7.VAT ORANGE -7 MD (DYE CONTENT 18.18%) (CONCENTRATION 100%)	1 kg	VAT ORANGE-7 CDP	0.182 kg
8. VAT ORANGE -7MD (DYE CONTENT 8.93%) (CONCENTRATION 30%)	1 kg	VAT ORANGE -7 CDP	0.0893 kg.
9. VAT ORANGE -7MD (DYE CONTENT 13.16%) (CONCENTRATION 40%)	1 kg	VAT ORANGE -7 CDP	0.132 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.:45/17/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
172	HQ File :01/83/050/00655/AM15/	RLA File :03/95/040/00370/AM15/	Lic.No/Date:0310787438 31.07.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 09.12.2015.			

	Case No.:44/17/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
173	HQ File :01/83/050/00654/AM15/	RLA File :03/95/040/00367/AM15/	Lic.No/Date:0310787462 31.07.2014	Defer Date:09.12.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			

	Case No.:3/11/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
174	HQ File :01/83/050/00316/AM15/	RLA File :08/24/040/00171/AM15/	Lic.No/Date:0810132857 01.08.2014	Defer Date:


 Anil Kumar
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 Director General of Foreign Trade
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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0.148 kg
		2. Meta Phenylene Diamine-4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium BI Carbonate	0.225 kg
		5. J. Acid	0.020 kg

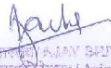
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

175	Case No.:53/17/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00663/AM15/	RLA File :08/24/040/00179/AM15/	Lic.No/Date:0810132892 05.08.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

176	Case No.:54/17/83-ALC1/2014	Party Name:OMKAR SPECIALITY CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00664/AM15/	RLA File :03/95/040/00381/AM15/	Lic.No/Date:0310787635 05.08.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

177	Case No.:16/15/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00512/AM15/	RLA File :07/24/040/00157/AM15/	Lic.No/Date:0710106308 06.08.2014	Defer Date:21.10.2015
	Decision :The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 09.12.2015.			

178	Case No.:55/17/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00665/AM15/	RLA File :03/95/040/00408/AM15/	Lic.No/Date:0310787835 08.08.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			


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179	Case No.:42/17/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00652/AM15/	RLA File :03/95/040/00383/AM15/	Lic.No/Date:0310787836 08.08.2014	Defer Date:09.12.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div) . Followed reminder dated 28.10.2015. Re-listed for 09.12.2015.			

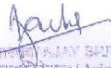
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Case No.:58/17/83-ALC1/2014	Party Name:VRS GRANITES PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00668/AM15/	RLA File :09/24/040/00233/AM15/	Lic.No/Date:0910060834 08.08.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/77/2015-TSW dated 05.11.2015, the Committee decided to approve the case as under :-			
Export Item : Polished Granite Slabs			
Quantity : 110800 sq.mt.			
Import Items :			
S. No.	Item Description	Quantity recommended	
1	Saw Steel Blades	Upto 4% of FOB value of export product	
2	Steel Grit 25 G	Upto 5% of FOB value of export product	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

181	Case No.:47/17/83-ALC1/2014	Party Name:RUSHIL DECOR LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00657/AM15/	RLA File :08/24/040/00187/AM15/	Lic.No/Date:0810132945 11.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. Copy of application also to be sent to C&PC (PC Div.).The case re-listed for 09.12.2015.			

182	Case No.:69/15/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00565/AM15/	RLA File :08/24/040/00152/AM15/	Lic.No/Date:0810132970 13.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

183	Case No.:12/15/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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	HQ File :01/83/050/00508/AM15/	RLA File :30/24/040/00027/AM15/	Lic.No/Date:3010103093 13.08.2014	Defer Date:09.12.2015
	Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div). Re-listed for 09.12.2015.			

	Case No.:67/17/83- ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
184	HQ File :01/83/050/00677/AM15/	RLA File :17/24/040/00053/AM15/	Lic.No/Date:1710005894 14.08.2014	Defer Date:09.12.2015
	Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div). Copy of application also to be sent to Deptt. of C&PC (PC Div.). Re-listed for 09.12.2015.			

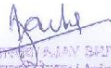
	Case No.:76/15/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
185	HQ File :01/83/050/00572/AM15/	RLA File :08/24/040/00024/AM15/	Lic.No/Date:0810133056 20.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

	Case No.:79/15/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
186	HQ File :01/83/050/00575/AM15/	RLA File :08/24/040/00075/AM15/	Lic.No/Date:0810133059 20.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

	Case No.:27/15/83- ALC1/2014	Party Name:GSC, GLASS LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
187	HQ File :01/83/050/00523/AM15/	RLA File :05/23/040/00187/AM15/	Lic.No/Date:0510390632 21.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from DIPP. The case re-listed for 09.12.2015.			

	Case No.:84/15/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
188	HQ File :01/83/050/00580/AM15/	RLA File :08/24/040/00103/AM15/	Lic.No/Date:0810133067 21.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

	Case No.:72/15/83- ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
189	HQ File :01/83/050/00568/AM15/	RLA File :08/24/040/00106/AM15/	Lic.No/Date:0810133083 22.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			


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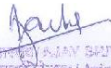
190	Case No.:9/17/83-ALC1/2014	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00619/AM15/	RLA File :31/83/040/00129/AM15/	Lic.No/Date:3110064779 25.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from DIPP. The case is re-listed for 09.12.2015.			

191	Case No.:73/15/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00569/AM15/	RLA File :08/24/040/00194/AM15/	Lic.No/Date:0810133092 25.08.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0.148 kg
			2. Meta Phenylene Diamine-4 Sulphonic Acid	0.030 kg
			3. Sodium Nitrite	0.097 kg
			4. Sodium BI Carbonate	0.225 kg
			5. J. Acid	0.020 kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

192	Case No.:74/15/83-ALC1/2014	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00570/AM15/	RLA File :08/24/040/00188/AM15/	Lic.No/Date:0810133101 26.08.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 09.12.2015.			

193	Case No.:19/15/83-ALC1/2014	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00515/AM15/	RLA File :05/23/040/00215/AM15/	Lic.No/Date:0510390835 29.08.2014	Defer Date:09.12.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). D/L issued to firm and information is awaited from the firm.The case is re-listed for 09.12.2015.			

194	Case No.:7/19/83-ALC1/2014	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00783/AM15/	RLA File :02/24/040/00106/AM15/	Lic.No/Date:0210204890 01.09.2014	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/31/2015-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
BASIC CHROMIUM SULPHATE (BASICITY 33% -35%)	1 kg	1. SODIUM DICHROMATE	0.487 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

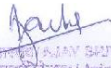
195	Case No.:52/17/83-ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00662/AM15/	RLA File :08/24/040/00206/AM15/	Lic.No/Date:0810133196 02.09.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 09.12.2015.			

196	Case No.:36/17/83-ALC1/2014	Party Name:SHAILNICK CHEMICALS PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00646/AM15/	RLA File :08/24/040/00210/AM15/	Lic.No/Date:0810133259 08.09.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

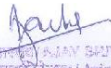
197	Case No.:39/17/83-ALC1/2014	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00649/AM15/	RLA File :08/24/040/00208/AM15/	Lic.No/Date:0810133300 11.09.2014	Defer Date:09.12.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 09.12.2015.			

198	Case No.:10/17/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00620/AM15/	RLA File :15/24/040/00010/AM15/	Lic.No/Date:1510022022 12.09.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

199	Case No.:41/19/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00817/AM15/	RLA File :03/94/040/00565/AM15/	Lic.No/Date:0310789200 15.09.2014	Defer Date:09.12.2015


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	Decision :Comments awaited form Deptt. of C&PC (Chem Div). The case is re-listed for 09.12.2015.			
200	Case No.:70/17/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00680/AM15/	RLA File :33/24/040/00008/AM15/	Lic.No/Date:3310030076 15.09.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
201	Case No.:71/17/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00681/AM15/	RLA File :33/24/040/00009/AM15/	Lic.No/Date:3310030075 15.09.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
202	Case No.:66/17/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00676/AM15/	RLA File :34/24/040/00148/AM15/	Lic.No/Date:3410040549 15.09.2014	Defer Date:09.12.2015
	Decision :D/L dated 12.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). The information is awaited from the firm. The case is Re-listed for 09.12.2015.			
203	Case No.:30/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00719/AM15/	RLA File :03/95/040/00502/AM15/	Lic.No/Date:0310789164 15.09.2014	Defer Date:09.12.2015
	Decision :Comments awaited form Deptt. of C&PC (Chem Div). The case is re-listed for 09.12.2015.			
204	Case No.:55/19/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00831/AM15/	RLA File :03/94/040/00525/AM15/	Lic.No/Date:0310789268 16.09.2014	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2011-CH-II dated 28.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
BIS (TRIPHENYL PHOSPHINE) PALLADIUM (II) CHLORIDE (PALLADIUM CONTENT 15-15.20%)	1 kg	1. PALLADIUM (PURITY 99.90%)	0.1530 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

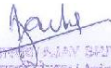
205	Case No.:34/17/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00644/AM15/	RLA File :08/24/040/00151/AM15/	Lic.No/Date:0810133353 16.09.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

206	Case No.:35/17/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00645/AM15/	RLA File :08/24/040/00564/AM14/	Lic.No/Date:0810133360 17.09.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

207	Case No.:49/19/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00825/AM15/	RLA File :03/94/040/00600/AM15/	Lic.No/Date:0310789662 25.09.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

208	Case No.:44/19/83-ALC1/2014	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00820/AM15/	RLA File :03/94/040/00604/AM15/	Lic.No/Date:0310789700 26.09.2014	Defer Date:09.12.2015
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

209	Case No.:54/19/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00830/AM15/	RLA File :03/94/040/00576/AM15/	Lic.No/Date:0310789836 30.09.2014	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2011-CH-II dated 28.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
10% Palladium on Carbon Catalyst (Purity of Palladium 99.99%)	1 Kg	1. Palladium 99.99%	0.1017 Kg
		2. Activated Carbon	0.990 Kg

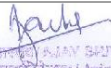
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

210	Case No.:86/11/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00399/AM15/	RLA File :03/95/040/00504/AM15/	Lic.No/Date:0310789864 30.09.2014	Defer Date:09.12.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 09.12.2015.			

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Case No.:53/19/83-ALC1/2014	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00829/AM15/	RLA File :03/94/040/00569/AM15/	Lic.No/Date:0310789914 01.10.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/6/2015-CH-II dated 21.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
DELTAMETHRIN TECHNICAL. (MIN PURITY 98.5% THRU ACRYLONITRILE (ACN) AND BENZALDEHYDE ROUTE	1 kg.	ACRYLONITRILE(ACN)	0.3000 kg
		DIMETHYL FORMAMIDE	0.0090 kg
		HEXANE	0.3336 kg
		ETHYLENE DICHLORIDE	0.9350 kg
		TOLUENE	1.8810 kg
		METHANOL	0.2220 kg
		BROMINE	3.352 kg
		BENZALDEHYDE	0.300 kg
		PHENOL	0.2650 kg
		POTASSIUM HYDROXIDE FLAKES (KOH)	0.180 kg
		ACETIC ACID	0.090 Kg
		ISOPROPYL ALCOHOL	0.0950 kg
		SODIUM BOROHYDRIDE	0.0020 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

212	Case No.:35/15/83-ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00531/AM15/	RLA File :31/83/040/00014/AM15/	Lic.No/Date:3110064947 07.10.2014	Defer Date:09.12.2015


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Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.

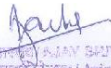
213	Case No.:64/19/83-ALC1/2014		Party Name:NARSIPUR CHEMICALS PVT LTD		Meet No/Date:10/83-ALC1/2015 21.10.2015		Status:Case Approved	
	HQ File :01/83/050/00840/AM15/		RLA File :03/95/040/00538/AM15/		Lic.No/Date:0310790051 09.10.2014		Defer Date:	
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/14/2010-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-							
	Item of Export			Qty.	Item of Import			Qty
	AQUASURF I 100 (IODOPHOR 10%)			1 kg	1. IODINE			0.102 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.								

214	Case No.:47/19/83-ALC1/2014	Party Name:GLOBUS INTERNATIONAL	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Rejected
	HQ File :01/83/050/00823/AM15/	RLA File :03/94/040/00649/AM15/	Lic.No/Date:0310790195 13.10.2014	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by Deptt. of IPP.			

215	Case No.:71/19/83-ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00847/AM15/	RLA File :03/95/040/00577/AM15/	Lic.No/Date:0310790167 13.10.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

216	Case No.:72/19/83-ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00848/AM15/	RLA File :03/95/040/00590/AM15/	Lic.No/Date:0310790227 14.10.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2012-CH-II dated 08.07.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Borax Pentahydrate Granular	1 kg	1. Borax Pentahydrate Powder	1.02 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

217	Case No.:9/19/83-	Party Name:ACMECHEM	Meet No/Date:10/83-	Status:Case
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 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

	ALC1/2014	LTD.	ALC1/2015 21.10.2015	Deferred
	HQ File :01/83/050/00785/AM15/	RLA File :02/24/040/00140/AM15/	Lic.No/Date:0210205070 16.10.2014	Defer Date:09.12.2015
	Decision :DL dated 18.09.2015 issued by Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 09.12.2015.			

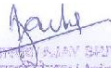
	Case No.:42/19/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
218	HQ File :01/83/050/00818/AM15/	RLA File :03/94/040/00628/AM15/	Lic.No/Date:0310790352 17.10.2014	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

	Case No.:3/19/83- ALC1/2014	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
219	HQ File :01/83/050/00779/AM15/	RLA File :02/24/040/00141/AM15/	Lic.No/Date:0210205073 17.10.2014	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

220

Case No.:40/19/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00816/AM15/	RLA File :03/94/040/00669/AM15/	Lic.No/Date:0310790394 20.10.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/13/2015-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Automate Red PB MIX 500 (Dye content 57% Solvent Red Dye)	1 kg	1. Beta Naphthol	0.186 kg.
		2. Heptene	0.084 kg
		3. Mix Toluidine	0.214 kg
		4. Aniline Oil	0.060 kg
		5. Sodium Nitrite	0.190 kg
		6. 2-Ethyl Hexylamine	0.099 kg
		7. Sodium Formate	0.179 kg
		8. Aromatic Solvent 150/200 (Heavy Duty Aromatic Solvent Naphtha)	0.380 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

221	Case No.:48/19/83- ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
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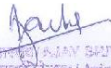

 राजीव सारमा / RAJIV SARMA
 संयुक्त सचिव/ Joint DGFT
 निर्यात विभाग/Export Division
 Directorate General of Foreign Trade
 बहिराया विभाग/Dept. of Commerce
 नई दिल्ली / New Delhi

HQ File :01/83/050/00824/AM15/	RLA File :03/94/040/00408/AM15/	Lic.No/Date:0310790383 20.10.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
GALAXY MW 257 (LAURYL ALCOHOL 7 MOLES ETHOXYLATES)	1 kg.	1. LAURYL ALCOHOL (C1214) / FATTY ALCOHOL (C1214) / LAURYL MYRISTYL ALCOHOL	0.3879 kg.
		2. ETHYLENE OXIDE	0.5955 kg.
		3. HDPE GRANULES	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:50/19/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00826/AM15/	RLA File :03/94/040/00662/AM15/	Lic.No/Date:0310790388 20.10.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2011-CH-II dated 28.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
POTASSIUM HEXA CHLORO PLATINATE (PLATINUM CONTENT 35-45%)	1 kg	1. PLATINUM	0.4040 kg
NOTE: - The above quantity has been worked out considering 40% platinum content with 1% wastage. In case of variation, the pro-rata entitlement of platinum may be worked out accordingly.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:44/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
HQ File :01/83/050/00117/AM16/	RLA File :03/94/040/00620/AM15/	Lic.No/Date:0310790555 28.10.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

Case No.:25/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
HQ File :01/83/050/00184/AM16/	RLA File :17/24/040/00101/AM15/	Lic.No/Date:1710005951 28.10.2014	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			


 राजिव सरीन / RAJIV SARIN
 संयुक्त निदेशक/Joint DGFT
 निर्यात विभाग/Export Division
 Directorate General of Foreign Trade
 बहुराष्ट्रीय निर्यात/Export of Commerce
 नई दिल्ली / New Delhi

225	Case No.:36/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00195/AM16/	RLA File :17/24/040/00099/AM15/	Lic.No/Date:1710005949 28.10.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

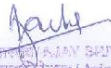
226	Case No.:45/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00204/AM16/	RLA File :17/24/040/00103/AM15/	Lic.No/Date:1710005953 28.10.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

227	Case No.:42/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00115/AM16/	RLA File :03/94/040/00621/AM15/	Lic.No/Date:0310790640 30.10.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

228	Case No.:43/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00116/AM16/	RLA File :03/94/040/00668/AM15/	Lic.No/Date:0310790639 30.10.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

229	Case No.:26/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00185/AM16/	RLA File :17/24/040/00108/AM15/	Lic.No/Date:1710005959 30.10.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

230	Case No.:16/19/83-ALC1/2014	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00792/AM15/	RLA File :02/24/040/00145/AM15/	Lic.No/Date:0210205105 30.10.2014	Defer Date:


 राजिव सरीन / RAJIV SARIN
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 Director General of Foreign Trade
 संयुक्त सचिव/जनरल DGFT
 Joint DGFT
 New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2015-CH-II dated 04.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Emamectin Benzoate 5% SG	1 kg	Emamectin Benzoate 95% Tech	0.0526 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

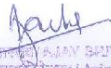
231	Case No.:1/13/83-ALC1/2014	Party Name:SATYAM POLY PLAST	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00408/AM15/	RLA File :13/24/040/00027/AM15/	Lic.No/Date:1310047678 30.10.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

232	Case No.:61/19/83-ALC1/2014	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00837/AM15/	RLA File :03/95/040/00571/AM15/	Lic.No/Date:0310790631 30.10.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case re-listed for 09.12.2015.			

233	Case No.:63/13/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00470/AM15/	RLA File :30/24/040/00036/AM15/	Lic.No/Date:3010103215 31.10.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

234	Case No.:20/19/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00796/AM15/	RLA File :04/24/040/00202/AM15/	Lic.No/Date:0410159668 31.10.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

235	Case No.:6/19/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00782/AM15/	RLA File :08/24/040/00268/AM15/	Lic.No/Date:0810133707 03.11.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			


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 Ministry of Commerce
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236	Case No.:68/19/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00844/AM15/	RLA File :03/95/040/00583/AM15/	Lic.No/Date:0310790714 03.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div). Re-listed for 09.12.2015.			

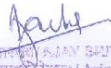
237	Case No.:79/13/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00486/AM15/	RLA File :08/24/040/00304/AM15/	Lic.No/Date:0810133732 05.11.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

238	Case No.:39/15/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00535/AM15/	RLA File :05/23/040/00294/AM15/	Lic.No/Date:0510391892 07.11.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

239	Case No.:27/19/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00803/AM15/	RLA File :05/23/040/00312/AM15/	Lic.No/Date:0510391893 07.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

240	Case No.:45/2/83-ALC1/2015	Party Name:EXIM CORPORATION	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00118/AM16/	RLA File :03/94/040/00736/AM15/	Lic.No/Date:0310790868 10.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div). Followed reminder on 29.09.2015. Re-listed for 09.12.2015.			

241	Case No.:48/2/83-ALC1/2015	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00121/AM16/	RLA File :03/94/040/00491/AM15/	Lic.No/Date:0310790961 12.11.2014	Defer Date:09.12.2015
	Decision :DL dated 13.08.2015 issued by Deptt. of C&PC(PC Div). The case re-listed for 09.12.2015.			


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 Directorate General of Commerce
 New Delhi

242	Case No.:74/17/83-ALC1/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00684/AM15/	RLA File :03/95/040/00175/AM15/	Lic.No/Date:0310790985 12.11.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

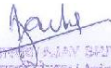
243	Case No.:28/19/83-ALC1/2014	Party Name:NIPPON CARBIDE INDIA PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Rejected
	HQ File :01/83/050/00804/AM15/	RLA File :05/24/040/00316/AM15/	Lic.No/Date:0510391958 12.11.2014	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter dated issued by Deptt. of IPP.			

244

Case No.:26/2/83-ALC1/2015	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00099/AM16/	RLA File :03/95/040/00971/AM14/	Lic.No/Date:0310791088 14.11.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2011-CH-II dated 07.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
ORISURF 16 M15	1 kg	1. OLEYL AMINE	0.290 kg
		2. ETHYLENE OXIDE	0.710 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

245	Case No.:49/2/83-ALC1/2015	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00122/AM16/	RLA File :03/94/040/00218/AM15/	Lic.No/Date:0310791134 17.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

246	Case No.:32/19/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00808/AM15/	RLA File :05/23/040/00338/AM15/	Lic.No/Date:0510392049 18.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 09.12.2015.			


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 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

247	Case No.:33/19/83-ALC1/2014	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00809/AM15/	RLA File :05/23/040/00333/AM15/	Lic.No/Date:0510392047 18.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 09.12.2015.			

248	Case No.:31/19/83-ALC1/2014	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00807/AM15/	RLA File :05/24/040/00374/AM15/	Lic.No/Date:0510392046 18.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA). Followed reminder dated 14.07.2015 . Re-listed for 09.12.2015.			

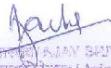
249	Case No.:2/19/83-ALC1/2014	Party Name:ASTRON PACKAGING LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00778/AM15/	RLA File :08/24/040/00309/AM15/	Lic.No/Date:0810133887 21.11.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case re-listed for 09.12.2015.			

250	Case No.:85/15/83-ALC1/2014	Party Name:COLORANT LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00581/AM15/	RLA File :08/24/040/00314/AM15/	Lic.No/Date:0810133890 21.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div) . Re-listed for 09.12.2015.			

251	Case No.:28/2/83-ALC1/2015	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00101/AM16/	RLA File :03/95/040/00174/AM15/	Lic.No/Date:0310791348 24.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 09.12.2015.			

252	Case No.:30/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00103/AM16/	RLA File :03/95/040/00656/AM15/	Lic.No/Date:0310791360 24.11.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

253	Case No.:33/2/83-ALC1/2015	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00106/AM16/	RLA File :03/95/040/00681/AM15/	Lic.No/Date:0310791365 25.11.2014	Defer Date:09.12.2015


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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
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254	Case No.:18/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00091/AM16/	RLA File :03/95/040/00694/AM15/	Lic.No/Date:0310791431 26.11.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

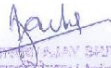
255	Case No.:25/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00098/AM16/	RLA File :03/95/040/00657/AM15/	Lic.No/Date:0310791430 26.11.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

256	Case No.:41/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00114/AM16/	RLA File :03/94/040/00831/AM15/	Lic.No/Date:0310791500 27.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 07.08.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 09.12.2015.			

257	Case No.:19/2/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00092/AM16/	RLA File :03/95/040/00695/AM15/	Lic.No/Date:0310791480 27.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 07.09.2015 issued by DIPP. The case is re-listed for 09.12.2015.			

258	Case No.:35/2/83-ALC1/2015	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00108/AM16/	RLA File :03/95/040/00632/AM15/	Lic.No/Date:0310791481 27.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

259	Case No.:29/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00102/AM16/	RLA File :03/95/040/00587/AM15/	Lic.No/Date:0310791471 27.11.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration			


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of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.

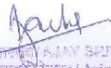
260	Case No.:12/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00085/AM16/	RLA File :31/83/040/00178/AM15/	Lic.No/Date:3110065111 28.11.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

261	Case No.:13/2/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00086/AM16/	RLA File :31/83/040/00177/AM15/	Lic.No/Date:3110065110 28.11.2014	Defer Date:09.12.2015
	Decision :D/L dated 11.09.2015 issued by Deptt. of C&PC(PC Div). The case is re-listed for 09.12.2015.			

262

Case No.:22/2/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00095/AM16/	RLA File :03/95/040/00722/AM15/	Lic.No/Date:0310791574 01.12.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/37/2015-TSW dated 28.10.2015, the Committee decided to approve the case as under :-			
Export Item : Self Adhesive paper (160 GSM +/- 10%) with Adhesive coating weight of 20 GM/SQM			
Quantity : 1 sq.mt.			
Import Items :			
S. No.	Item Description	Quantity recommended	
1.	Relevant Thermal Transfer Ultra Paper (80 GSM +/-10%)	1.04 Sq. Meter./Sq. Mt content in export product	
2	Adhesive (100% Solid) (Rubber Based Hot Melt)	0.024 kg	
3.	Silicon Coated Paper (60 GSM +/- 10%)	1.04 Sq. Meter./Sq. Mt. content in export product	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

263	Case No.:21/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310791563	Defer


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	:01/83/050/00094/AM16/	:03/95/040/00710/AM15/	01.12.2014	Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

264	Case No.:75/17/83-ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00685/AM15/	RLA File :03/95/040/00726/AM15/	Lic.No/Date:0310791616 02.12.2014	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

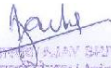
265	Case No.:23/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00096/AM16/	RLA File :03/95/040/00732/AM15/	Lic.No/Date:0310791623 02.12.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.				

266	Case No.:1/15/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00497/AM15/	RLA File :17/24/040/00136/AM15/	Lic.No/Date:1710005991 02.12.2014	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

267	Case No.:24/2/83-ALC1/2015	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00097/AM16/	RLA File :03/95/040/00536/AM15/	Lic.No/Date:0310791654 03.12.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.				

268	Case No.:36/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00109/AM16/	RLA File :03/95/040/00734/AM15/	Lic.No/Date:0310791635 03.12.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.				

269	Case No.:2/15/83-ALC1/2014	Party Name:SUDEEP PHARMA LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3410040750	Defer


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 डायरेक्टर जनरल/General Director
 Directorate General of Foreign Trade
 जलरल डायरेक्टर/Dir. of Commerce
 नई डेलर/ New Delhi

	:01/83/050/00498/AM15/	:34/24/040/00144/AM15/	03.12.2014	Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

270	Case No.:47/2/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00120/AM16/	RLA File :03/94/040/00828/AM15/	Lic.No/Date:0310791699 04.12.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.				

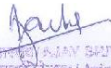
271	Case No.:39/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00112/AM16/	RLA File :03/95/040/00745/AM15/	Lic.No/Date:0310791701 04.12.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.				

272	Case No.:3/15/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00499/AM15/	RLA File :17/24/040/00140/AM15/	Lic.No/Date:1710005994 04.12.2014	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

273	Case No.:66/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00396/AM16/	RLA File :17/24/040/00145/AM15/	Lic.No/Date:1710005999 10.12.2014	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.				

274	Case No.:67/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00397/AM16/	RLA File :17/24/040/00143/AM15/	Lic.No/Date:1710005997 10.12.2014	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

275	Case No.:68/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:1710006000	Defer


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	:01/83/050/00398/AM16/	:17/24/040/00146/AM15/	10.12.2014	Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

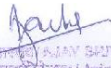
276	Case No.:62/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00392/AM16/	RLA File :17/24/040/00147/AM15/	Lic.No/Date:1710006002 15.12.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

277	Case No.:64/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00394/AM16/	RLA File :17/24/040/00148/AM15/	Lic.No/Date:1710006003 15.12.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

278	Case No.:37/2/83-ALC1/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00110/AM16/	RLA File :03/95/040/00264/AM15/	Lic.No/Date:0310791994 15.12.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

279	Case No.:39/4/83-ALC1/2015	Party Name:ROCKWOOL (INDIA) LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00198/AM16/	RLA File :09/24/040/00494/AM15/	Lic.No/Date:0910061389 15.12.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

280	Case No.:40/4/83-ALC1/2015	Party Name:OREM ACCESS BIO. INC	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00199/AM16/	RLA File :09/24/040/00506/AM15/	Lic.No/Date:0910061391 16.12.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			


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281	Case No.:87/15/83-ALC1/2014	Party Name:PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00583/AM15/	RLA File :31/83/040/00201/AM15/	Lic.No/Date:3110065140 16.12.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

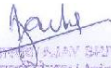
282	Case No.:5/2/83-ALC1/2015	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00078/AM16/	RLA File :05/23/040/00410/AM15/	Lic.No/Date:0510392482 18.12.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/32/2015-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Chlorinated Paraffin	1 kg	1. Paraffin (C10- C20)	0.450 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

283	Case No.:16/2/83-ALC1/2015	Party Name:RELIABLE SERVICES,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00089/AM16/	RLA File :07/24/040/00316/AM15/	Lic.No/Date:0710107219 18.12.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case re-listed for 09.12.2015.			

284

Case No.:3/4/83-ALC1/2015	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00162/AM16/	RLA File :08/24/040/00350/AM15/	Lic.No/Date:0810134122 22.12.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/12/2015-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Reactive SCARLET GD SG (Reactive RED 222)	1 kg.	1. PARA ANISIDINE 3 SULFONIC ACID	0.513 Kg.
		2. J ACID	0.198 Kg.
		3. CYANURIC CHLORIDE	0.139 Kg.
		4. N-ETHYL META BASE EASTER	0.223 Kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

285	Case No.:52/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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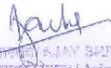
	HQ File :01/83/050/00125/AM16/	RLA File :03/94/040/00898/AM15/	Lic.No/Date:0310792263 22.12.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

286	Case No.:53/2/83- ALC1/2015	Party Name:DUCOL ORGANICS AND COLOURS PVT.LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00126/AM16/	RLA File :03/94/040/00916/AM15/	Lic.No/Date:0310792353 24.12.2014	Defer Date:09.12.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 09.12.2015.			

287	Case No.:77/17/83- ALC1/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00687/AM15/	RLA File :05/23/040/00446/AM15/	Lic.No/Date:0510392595 26.12.2014	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

288	Case No.:51/6/83- ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00381/AM16/	RLA File :03/95/040/00769/AM15/	Lic.No/Date:0310792433 29.12.2014	Defer Date:09.12.2015
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

289	Case No.:79/2/83- ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00152/AM16/	RLA File :03/94/040/00822/AM15/	Lic.No/Date:0310792456 30.12.2014	Defer Date:


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 Directorate General of Foreign Trade
 New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/77/2007-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Exapuf 6420 BF-2 Blended Polyol	1 kg.	Phthalic Anhydride	0.0320
		Diethylene Glycol	0.0923
		Propylene Oxide	0.4444
		Dichlorofluoroethane (HCFC 141B)	0.2517
		Catalyst (Polycat-8)	0.0058
		Silicon Surfactant	0.0072
		Fire-Retardant (LF-11)	0.0573

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:7/2/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00080/AM16/	RLA File :05/24/040/00458/AM15/	Lic.No/Date:0510392617 30.12.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/58/2015-TSW dated 28.01.2015, the Committee decided to approve the case as under :-

Export Item : Cracked Heal Repair Cream

Quantity : 30,000 Kg

Import Items :

S. No.	Item Description	Quantity recommended (Kg)
1	Tegosoft DO (Decyl Oleate)	2675.800
2	Dehymulsf	2977.328
3	Dragosantol 100 (Bisabolol)	30.150
4	Paraffin Wax 60-63	603.000
5	Drieline PF	30.150
6	Vitamin E Acetate (Tocopheryl Acetate)	30.150
7	Xiameter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100cSt)	2675.798
8	Medilan Super (Lanolin)	1500.000
9	D-Panthenol USP	211.050
10	White Pet Jelly BP (Was BP-EP silikonene 783-L) (White Soft Paraffin)	1507.500
11	Carbopol – Ultrez 10 (Carbomer Ultrez 10)	105.525
12	Euxyl K340	301.500

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

291	Case No.:60/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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[Signature]
 जयदेव शर्मा / JAY SHARMA
 संयुक्त निदेशक/ Joint DGFT
 निदेशक, निर्यात/Export, of Commerce
 नई दिल्ली/ New Delhi

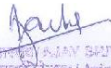
		LTD.)		
	HQ File :01/83/050/00133/AM16/	RLA File :03/95/040/00778/AM15/	Lic.No/Date:0310792516 31.12.2014	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

	Case No.:10/2/83- ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
292	HQ File :01/83/050/00083/AM16/	RLA File :04/24/040/00251/AM15/	Lic.No/Date:0410159948 01.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div). Followed reminder on 19.10.2015. Re-listed for 09.12.2015.			

	Case No.:78/17/83- ALC1/2014	Party Name:SHAHENSHAH CHEMICALS,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
293	HQ File :01/83/050/00688/AM15/	RLA File :05/24/040/00416/AM15/	Lic.No/Date:0510392665 01.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:32/2/83- ALC1/2015	Party Name:GLOBE EXPORTS CORPORATION	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
294	HQ File :01/83/050/00105/AM16/	RLA File :29/24/040/00010/AM15/	Lic.No/Date:2910025188 02.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case re-listed for 09.12.2015.			

	Case No.:67/4/83- ALC1/2015	Party Name:SONALI POLYMERS PVT.LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
295	HQ File :01/83/050/00226/AM16/	RLA File :13/24/040/00040/AM15/	Lic.No/Date:1310047750 02.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			


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296	Case No.:5/4/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00164/AM16/	RLA File :05/23/040/00461/AM15/	Lic.No/Date:0510392704 06.01.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-			
	Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
	Phenolic Resins (Resol Type Liquid Containing Solid Resin Content 50+/-2%)	One KG	Phenol	0.408
			Paraformaldehyde	0.151
			Caustic Potash	0.067
			Silane (Silquest A-187/ (KBM-403/SI-902)	0.002
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

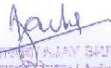
297	Case No.:65/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00138/AM16/	RLA File :03/95/040/00509/AM15/	Lic.No/Date:0310792617 06.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

298	Case No.:47/4/83-ALC1/2015	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00206/AM16/	RLA File :09/24/040/00562/AM15/	Lic.No/Date:0910061496 06.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 09.12.2015.			

299	Case No.:4/4/83-ALC1/2015	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00163/AM16/	RLA File :05/23/040/00459/AM15/	Lic.No/Date:0510392713 07.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

300	Case No.:26/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00802/AM15/	RLA File :30/24/040/00047/AM15/	Lic.No/Date:3010103328 07.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

301	Case No.:59/2/83-	Party Name:STERLING	Meet No/Date:10/83-	Status:Case
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 Anil Kumar Singh
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 Director General of Foreign Trade
 Ministry of Commerce
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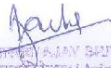
	ALC1/2015	AUXILIARIES PVT LTD	ALC1/2015 21.10.2015	Deferred
	HQ File :01/83/050/00132/AM16/	RLA File :03/95/040/00840/AM15/	Lic.No/Date:0310792644 07.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 09.12.2015.			

302	Case No.:66/2/83- ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00139/AM16/	RLA File :03/95/040/00744/AM15/	Lic.No/Date:0310792643 07.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

303	Case No.:58/2/83- ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00131/AM16/	RLA File :03/95/040/00748/AM15/	Lic.No/Date:0310792653 07.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 09.12.2015.			

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Case No.:15/4/83-ALC1/2015	Party Name:GLOBAL GLORY	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00174/AM16/	RLA File :05/23/040/00468/AM15/	Lic.No/Date:0510392769 08.01.2015	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/226/2015-TSW dated 28.10.2015, the Committee decided to approve the case as under :-			
Export Item : Scented Candles Assorted Size, Colour and shape (Wax Candle)			
Quantity : 1 Kg			
Import Items:			
S. No.	Item sought to be imported Duty Free	Quantity asked for	Quantity recommended as per SION K-159
1	Parafin Wax	0.97 Kg	0.97 Kg
2.	Fragrance	0.06 Kg	0.03 Kg (Subject to 5% of FOB value of export product)
3	Wicks	0.002 Kg	0.002 Kg
4.	Colour	0.005 Kg	0.005 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			


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 Directorate General of Commerce
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305	Case No.:8/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00167/AM16/	RLA File :02/24/040/00198/AM15/	Lic.No/Date:0210205430 08.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

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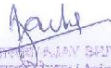
Case No.:69/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00142/AM16/	RLA File :03/95/040/00144/AM15/	Lic.No/Date:0310792792 09.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/7/2013-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Mencozeb Technical 80% WP	1 kg	1. Ethylene Diamine	0.190 kg.
		2. Sodium Ligno Sulfonate	0.052 kg.
		3. Manganese Sulphate	0.557 kg
		4. Zinc Sulphate	0.051 kg
		5. Hexamine	0.017 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:78/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00151/AM16/	RLA File :03/95/040/00664/AM15/	Lic.No/Date:0310792790 09.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/8/2015-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-			

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Item of Export	Qty.	Item of Import	Qty
FLONICAMID (Flonicamid Technical)	1 kg.	1. Trifluoroacetyl Chloride	1.00 kg.
		2. Ethyl Vinyl Ether	0.604 kg.
		3. Methul-3-methoxyacrylate	0.837 kg.
		4. Aminoacetonitrile Sulfate	0.548 kg
		5. N-Methyl-2-pyrrolidone	0.155 kg
		6. pyridine	0.188 kg
		7. Methylene Dichloride	0.732 kg
		8. Toluene	0.503 kg
		9. Sodium Methoxide 98%	0.441 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

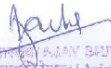

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Case No.:82/6/83-ALC1/2015	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00413/AM16/	RLA File :34/24/040/00272/AM15/	Lic.No/Date:3410040866 12.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/233/2015-TSW dated 04.09.2015, the Committee decided to approve the case as under :-			
Export Item : 20 pcs Dinner Set W/9" Plate			
Quantity : 4,400 set			
Import Items:			
S. No.	Description of item	Quantity recommended	
1	20 pcs semi finished dinner set 9" plate	net to net	
2	Mother of Pearl	4 Kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

309	Case No.:1/4/83-ALC1/2015	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved								
	HQ File :01/83/050/00160/AM16/	RLA File :02/24/040/00192/AM15/	Lic.No/Date:0210205439 13.01.2015	Defer Date:								
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/2/2008-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-											
	<table><tr><td>Name of Export Items (s)</td><td>Qty. in Kg</td><td>Name of Import Item (s)</td><td>Qty in Kg.</td></tr><tr><td>Expanded Graphite Yarn Braided Paking /Ring</td><td>1 kg.</td><td>Expanded Graphite Yarn</td><td>1.03</td></tr></table>				Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.	Expanded Graphite Yarn Braided Paking /Ring	1 kg.	Expanded Graphite Yarn	1.03
	Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.								
Expanded Graphite Yarn Braided Paking /Ring	1 kg.	Expanded Graphite Yarn	1.03									
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.												

310	Case No.:12/4/83-ALC1/2015	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00171/AM16/	RLA File :25/24/040/00004/AM15/	Lic.No/Date:2510004386 13.01.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15010/59/2015-CH-II dated 19.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Modified Starches (Drilling Starch / Carbo Binder) Pregel Starch for drilling application	1 kg	Tapioca Starch (Super Fine Starch)	1.05 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				


 Anil Kumar Sarin
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 Director General of Foreign Trade
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311	Case No.:19/4/83-ALC1/2015	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00178/AM16/	RLA File :07/24/040/00368/AM15/	Lic.No/Date:0710107426 14.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

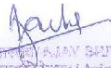
312	Case No.:11/2/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00084/AM16/	RLA File :04/24/040/00256/AM15/	Lic.No/Date:0410160033 14.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div). Followed reminder on 19.10.2015. . Re-listed for 09.12.2015.			

313	Case No.:64/2/83-ALC1/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00137/AM16/	RLA File :03/95/040/00844/AM15/	Lic.No/Date:0310792907 14.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

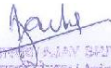
314	Case No.:10/4/83-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00169/AM16/	RLA File :05/23/040/00443/AM15/	Lic.No/Date:0510392839 15.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

315	Case No.:14/4/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00173/AM16/	RLA File :05/23/040/00472/AM15/	Lic.No/Date:0510392832 15.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case re-listed for 09.12.2015.			

316	Case No.:16/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00175/AM16/	RLA File :02/24/040/00201/AM15/	Lic.No/Date:0210205450 15.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for			


 ANIL KUMAR
 जंजुल वसुदेव/Anil Kumar
 जंजुल वसुदेव/Anil Kumar
 Director General of Foreign Trade
 जंजुल वसुदेव/Anil Kumar
 नई दिल्ली/New Delhi

	09.12.2015.			
317	Case No.:17/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00176/AM16/	RLA File :02/24/040/00199/AM15/	Lic.No/Date:0210205451 15.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			
318	Case No.:68/4/83-ALC1/2015	Party Name:STYLAM INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00227/AM16/	RLA File :22/24/040/00087/AM15/	Lic.No/Date:2210015168 15.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 09.12.2015.			
319	Case No.:22/4/83-ALC1/2015	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00181/AM16/	RLA File :02/24/040/00204/AM15/	Lic.No/Date:0210205457 16.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 29.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			
320	Case No.:38/4/83-ALC1/2015	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00197/AM16/	RLA File :09/24/040/00566/AM15/	Lic.No/Date:0910061534 16.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
321	Case No.:44/4/83-ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00203/AM16/	RLA File :09/24/040/00571/AM15/	Lic.No/Date:0910061533 16.01.2015	Defer Date:
	Decision :The Committee considered the case as per agenda. The firm has stated they have filed request letter for cancellation of this advance licence. The committee decided to withdrawn this case as requested by the firm.			
322	Case No.:73/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00403/AM16/	RLA File :17/24/040/00166/AM15/	Lic.No/Date:1710006029 19.01.2015	Defer Date:09.12.2015


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 09.12.2015.
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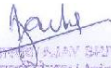
323	Case No.:23/4/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00182/AM16/	RLA File :05/23/040/00474/AM15/	Lic.No/Date:0510392922 19.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

324	Case No.:24/4/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00183/AM16/	RLA File :05/23/040/00473/AM15/	Lic.No/Date:0510392921 19.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

325	Case No.:72/2/83-ALC1/2015	Party Name:SARAF CHEMICALS PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved								
	HQ File :01/83/050/00145/AM16/	RLA File :03/95/040/00853/AM15/	Lic.No/Date:0310793037 19.01.2015	Defer Date:								
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/12/2012-PC-II dated 30.09.2015, the Committee decided to approve the case as under :-											
	<table><tr><td>Name of Export Items (s)</td><td>Qty. in Kg</td><td>Name of Import Item (s)</td><td>Qty in Kg.</td></tr><tr><td>Dispersion of Fluoropolymers (Solid Content 17+/-1%)</td><td>One KG</td><td>Fluoroalkyl Acrylate Copolymeremulsion (Solid Content 30+/-1%)</td><td>0.55</td></tr></table>				Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.	Dispersion of Fluoropolymers (Solid Content 17+/-1%)	One KG	Fluoroalkyl Acrylate Copolymeremulsion (Solid Content 30+/-1%)	0.55
	Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.								
Dispersion of Fluoropolymers (Solid Content 17+/-1%)	One KG	Fluoroalkyl Acrylate Copolymeremulsion (Solid Content 30+/-1%)	0.55									
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.												

326	Case No.:75/4/83-ALC1/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00234/AM16/	RLA File :03/95/040/00873/AM15/	Lic.No/Date:0310793072 19.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

327	Case No.:76/2/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310793130	Defer


 Anil Kumar Saravastava
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

	:01/83/050/00149/AM16/	:03/94/040/00961/AM15/	20.01.2015	Date:09.12.2015
	Decision :D/L dated 07.08.2015 issued by Deptt. of C&PC(Chem. Div) . Re-listed for 09.12.2015.			

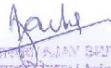
	Case No.:72/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
328	HQ File :01/83/050/00402/AM16/	RLA File :17/24/040/00170/AM15/	Lic.No/Date:1710006032 20.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:74/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
329	HQ File :01/83/050/00404/AM16/	RLA File :17/24/040/00172/AM15/	Lic.No/Date:1710006034 20.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:63/2/83-ALC1/2015	Party Name:MONOPOL COLORS INDIA PRIVATE LIMITED.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
330	HQ File :01/83/050/00136/AM16/	RLA File :03/95/040/00836/AM15/	Lic.No/Date:0310793131 20.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:21/4/83-ALC1/2015	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
331	HQ File :01/83/050/00180/AM16/	RLA File :07/24/040/00363/AM15/	Lic.No/Date:0710107476 20.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:2/4/83-ALC1/2015	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
332	HQ File :01/83/050/00161/AM16/	RLA File :08/24/040/00384/AM15/	Lic.No/Date:0810134359 20.01.2015	Defer Date:


 राजिव सरीन / RAJIV SARIN
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक सार्वजनिक निदेश
 Directorate General of Foreign Trade
 सहायक निदेशक / Asst. Dir. of Commerce
 नई दिल्ली / New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0.148 kg
		2. Meta Phenylene Diamine-4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium BI Carbonate	0.225 kg
		5. J. Acid	0.020 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:13/4/83-ALC1/2015

Party Name:ROHAN DYES AND INTERMEDIATES LTD.

Meet No/Date:10/83-ALC1/2015
21.10.2015

Status:Case Approved

HQ File :01/83/050/00172/AM16/

RLA File :08/24/040/00383/AM15/

Lic.No/Date:0810134358
20.01.2015

Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15010/11/2014-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-

333

Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0.148 kg
		2. Meta Phenylene Diamine-4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium BI Carbonate	0.225 kg
		5. J. Acid	0.020 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

334

Case No.:70/2/83-ALC1/2015

Party Name:SHOGUN ORGANICS LIMITED

Meet No/Date:10/83-ALC1/2015
21.10.2015

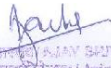
Status:Case Approved

HQ File :01/83/050/00143/AM16/

RLA File :03/95/040/00879/AM15/

Lic.No/Date:0310793134
20.01.2015

Defer Date:


Anil Kumar Sarin
Joint DGFT
Director General of Foreign Trade
Ministry of Commerce
New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/7/2014-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
D-TRANS ALLETHRIN TECHNICAL	1 kg	1. ALLETHLONE Alcohol	0.540 kg.
		2. Chrysanthemic Acid Chloride	0.684 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

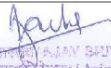
335	Case No.:69/4/83-ALC1/2015	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00228/AM16/	RLA File :33/24/040/00017/AM15/	Lic.No/Date:3310030167 21.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 07.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

336

Case No.:80/2/83-ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00153/AM16/	RLA File :03/95/040/00837/AM15/	Lic.No/Date:0310793190 22.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/10/2013-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Diflufenican Technical 98% Min.	1 kg	1. 2- Chloro Nicotinic Acid	0.470 kg.
		2. 2-4 Difluoro Aniline	0.380 kg
		3. 3- Hydroxy Benzotrifluoride	0.483 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

337	Case No.:81/2/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00154/AM16/	RLA File :03/94/040/00989/AM15/	Lic.No/Date:0310793232 23.01.2015	Defer Date:
	Decision :The case has already been approved in Meeting No.7/83 dated 19.08.2015.			

338	Case No.:54/2/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310793234	Defer


 राजीव सारमा / RAJIV SARMA
 संयुक्त सचिव/ Joint DGFT
 निर्यात विभाग/Export Division
 Directorate General of Foreign Trade
 बहामन रोड/ Bahaman Road, New Delhi

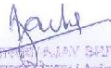
	:01/83/050/00127/AM16/	:03/94/040/00966/AM15/	23.01.2015	Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

339	Case No.:20/4/83-ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00179/AM16/	RLA File :06/24/040/00031/AM15/	Lic.No/Date:0610038044 23.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

340	Case No.:27/4/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved										
	HQ File :01/83/050/00186/AM16/	RLA File :05/23/040/00489/AM15/	Lic.No/Date:0510392984 23.01.2015	Defer Date:										
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 29.09.2015, the Committee decided to approve the case as under :-													
	<table><tr><td>Name of Export Items (s)</td><td>Qty. in Kg</td><td>Name of Import Item (s)</td><td>Qty in Kg.</td></tr><tr><td rowspan="2">Catalyst Hardener Containing 92.2% Triacetine (Foundry Grade) and 7.8% DI Basic Ester</td><td rowspan="2">One KG</td><td>Triacetine (Foundry Grade)</td><td>0.9404</td></tr><tr><td>DI Basic Ester</td><td>0.0796</td></tr></table>				Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.	Catalyst Hardener Containing 92.2% Triacetine (Foundry Grade) and 7.8% DI Basic Ester	One KG	Triacetine (Foundry Grade)	0.9404	DI Basic Ester	0.0796
	Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.										
Catalyst Hardener Containing 92.2% Triacetine (Foundry Grade) and 7.8% DI Basic Ester	One KG	Triacetine (Foundry Grade)	0.9404											
		DI Basic Ester	0.0796											
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.														

341	Case No.:35/4/83-ALC1/2015	Party Name:SCARLET PRINTS LLP	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00194/AM16/	RLA File :08/24/040/00392/AM15/	Lic.No/Date:0810134392 23.01.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/196/2015-TSW dated 05.11.2015, the Committee decided to approve the case as under :-			
	Export Item : Printed canvas with frame (of various shapes and sizes)			
	Quantity: 91,572.230 Sq.feet.			
	Import Item : Relevant thickness 390 g eco solvent matte canvas.			
	Quantity: Net quantity of canvas attached with frame + 49% in Sq.ft.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

342	Case No.:7/4/83-ALC1/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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 ANIL KUMAR SARIN
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

	HQ File :01/83/050/00166/AM16/	RLA File :08/24/040/00393/AM15/	Lic.No/Date:0810134391 23.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

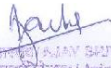
	Case No.:25/6/83- ALC1/2015	Party Name:DEVANSHI DYESTUFF	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
343	HQ File :01/83/050/00355/AM16/	RLA File :03/94/040/00939/AM15/	Lic.No/Date:0310793296 27.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:24/6/83- ALC1/2015	Party Name:DORF- KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
344	HQ File :01/83/050/00354/AM16/	RLA File :03/94/040/01009/AM15/	Lic.No/Date:0310793294 27.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:77/4/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
345	HQ File :01/83/050/00236/AM16/	RLA File :05/24/040/00509/AM15/	Lic.No/Date:0510392990 27.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:32/4/83- ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
346	HQ File :01/83/050/00191/AM16/	RLA File :02/24/040/00211/AM15/	Lic.No/Date:0210205485 28.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

	Case No.:78/4/83- ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
347	HQ File :01/83/050/00237/AM16/	RLA File :05/24/040/00508/AM15/	Lic.No/Date:0510393003 28.01.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			


 ANIL KUMAR
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

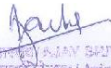
348	Case No.:62/2/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00135/AM16/	RLA File :03/95/040/00845/AM15/	Lic.No/Date:0310793343 28.01.2015	Defer Date:09.12.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 09.12.2015.			

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Case No.:26/6/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00356/AM16/	RLA File :03/94/040/00968/AM15/	Lic.No/Date:0310793396 29.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/9/2015-CH-II dated 21.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Beta Cyfluthrin Technical-Acrylonitrile (ACN) Route	1 kg	1. Acetic Acid	0.0080 kg
		2. Toluene	0.2120 kg
		3. 4- Fluoro-M-Phenoxy Benzaldehyde (FMPB or 4-FPBA)	0.6670 kg
		4. Hexane	0.2900 kg
		5. Isobutylene	0.3270 kg
		6. Acrylonitrile	0.3220 kg
		7. Aceetonitrile	0.0080 kg
		8. Triethylamine	0.0610 kg
		9. Dimethyl Formamide (DMF)	0.0130 kg
		10 Caustic Soda Flakes	0.1164 kg
		11. Ethylene Dichloride	0.0231 kg
		12. Isopropyl Alcohol (IPA)	0.1240 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

350	Case No.:62/4/83-ALC1/2015	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00221/AM16/	RLA File :08/24/040/00387/AM15/	Lic.No/Date:0810134455 30.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

351	Case No.:22/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00352/AM16/	RLA File :03/94/040/00625/AM15/	Lic.No/Date:0310793437 30.01.2015	Defer Date:


 Anil Kumar Sarin
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Foreign Trade
 New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
SODIUM LAURYL ETHER SULPHATE (MINIMUM 69% ACTIVE METTER)	1 kg	1. Lauryl Alcohol (C1214)/Fatty Alcohol (C1214)/ Lauryl Myristyl Alcohol	0.3645 kg
		2. Ethylene Oxide	0.1634 kg
		3. HDPE Granules	As per packing policy

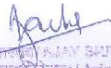
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

352

Case No.:23/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00353/AM16/	RLA File :03/94/040/00907/AM15/	Lic.No/Date:0310793435 30.01.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
ETHOXYLATED LAURYL ALCOHOL 3 MOLES (GALAXY MW 253)	1 kg	1. Lauryl Alcohol (C1214)/Fatty Alcohol (C1214)/Lauryl Myristyl Alcohol	0.5690 kg.
		2. Ethylene Oxide	0.3945 kg
		3. HDPE Granules	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

353	Case No.:80/4/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00239/AM16/	RLA File :05/24/040/00517/AM15/	Lic.No/Date:0510393036 30.01.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case re-listed for 09.12.2015.			

354	Case No.:8/6/83-ALC1/2015	Party Name:RALLIS INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00338/AM16/	RLA File :03/95/040/00790/AM15/	Lic.No/Date:0310793479 02.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	Case No.:47/6/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
355	HQ File :01/83/050/00377/AM16/	RLA File :03/95/040/00653/AM15/	Lic.No/Date:0310793481 02.02.2015	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

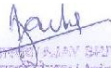
	Case No.:82/2/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
356	HQ File :01/83/050/00155/AM16/	RLA File :03/94/040/00875/AM15/	Lic.No/Date:0310793543 03.02.2015	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 09.12.2015.				

	Case No.:71/4/83-ALC1/2015	Party Name:C AND E LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
357	HQ File :01/83/050/00230/AM16/	RLA File :22/24/040/00037/AM15/	Lic.No/Date:2210015185 04.02.2015	Defer Date:09.12.2015
Decision :D/L dated 30.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.				

	Case No.:53/4/83-ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00212/AM16/	RLA File :02/24/040/00213/AM15/	Lic.No/Date:0210205513 04.02.2015	Defer Date:
358	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/45/2015-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	TRICYCLAZOLE 95% MIN	1 kg.	2- HYDRRAZINE-4- METHYLBENZO THIAZOLE 98% MIN	1.01 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

	Case No.:7/6/83-ALC1/2015	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
359	HQ File :01/83/050/00337/AM16/	RLA File :03/95/040/00772/AM15/	Lic.No/Date:0310793571 04.02.2015	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 09.12.2015.				

360	Case No.:28/4/83-	Party Name:MATANGI	Meet No/Date:10/83-	Status:Case
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 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

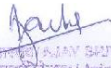
ALC1/2015	INDUSTRIES	ALC1/2015 21.10.2015	Approved
HQ File :01/83/050/00187/AM16/	RLA File :08/24/040/00345/AM15/	Lic.No/Date:0810134508 05.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2011-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Maganon TAE 20 (Tallow Amine Ethoxylate 20 Mole)	1 kg	Tallow Amine	0.231 kg.
		Ethylene Oxide	0.769 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:29/4/83- ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00188/AM16/	RLA File :08/24/040/00326/AM15/	Lic.No/Date:0810134507 05.02.2015	Defer Date:
361	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2011-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-		
	Item of Export	Qty.	Item of Import Qty
	Nonyl Phenol Ethoxylate 23 Mole (Maganon NPE 23)	1 kg	Nonyl Phenol 0.179 kg.
			Ethylene Oxide 0.821 kg.
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

Case No.:38/6/83- ALC1/2015	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
362	HQ File :01/83/050/00368/AM16/	RLA File :10/24/040/00108/AM15/	Lic.No/Date:1010059008 06.02.2015
	Decision :D/L dated 29.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.		

Case No.:48/6/83- ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
363	HQ File :01/83/050/00378/AM16/	RLA File :03/95/040/00915/AM15/	Lic.No/Date:0310793683 06.02.2015
	Decision :The Committee considered the case as per agenda. It is observed that the case has already been approved in Meeting No.8/83 dated 16.09.2015. The Committee decided to withdrawn the case.		

364	Case No.:24/19/83- ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83- ALC1/2015	Status:Case Deferred
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 Anil Kumar Sarin
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

			21.10.2015	
	HQ File :01/83/050/00800/AM15/	RLA File :30/24/040/00054/AM15/	Lic.No/Date:3010103366 06.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015..			

	Case No.:33/4/83- ALC1/2015	Party Name:PROEC ENERGY LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
365	HQ File :01/83/050/00192/AM16/	RLA File :05/24/040/00530/AM15/	Lic.No/Date:0510393117 09.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

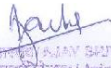
	Case No.:50/4/83- ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
366	HQ File :01/83/050/00209/AM16/	RLA File :56/24/040/00049/AM15/	Lic.No/Date:5610004537 09.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 13.08.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

	Case No.:51/4/83- ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
367	HQ File :01/83/050/00210/AM16/	RLA File :56/24/040/00001/AM15/	Lic.No/Date:5610004536 09.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 13.08.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

	Case No.:52/4/83- ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
368	HQ File :01/83/050/00211/AM16/	RLA File :56/24/040/00054/AM15/	Lic.No/Date:5610004535 09.02.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

	Case No.:49/4/83- ALC1/2015	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
369	HQ File :01/83/050/00208/AM16/	RLA File :56/24/040/00016/AM15/	Lic.No/Date:5610004542 10.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 03.09.2015 issued by Deptt. of C&PC(PC Div)(OPS) . The case is re-listed for 09.12.2015.			

370	Case No.:63/4/83-	Party Name:MATANGI	Meet No/Date:10/83-	Status:Case
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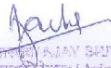

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 Director General of Foreign Trade
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ALC1/2015	INDUSTRIES	ALC1/2015 21.10.2015	Approved
HQ File :01/83/050/00222/AM16/	RLA File :08/24/040/00352/AM15/	Lic.No/Date:0810134564 10.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2011-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
PHOSPHATE ESTER OF TRIDECYL ALCOHOL ETHOXYLATE 6 MOLE (MAGANON TDP-6)	1 kg	TRIDECYL ALCOHOL	0.374 kg.
		Ethylene Oxide	0.493 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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Case No.:64/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved	
HQ File :01/83/050/00223/AM16/	RLA File :08/24/040/00354/AM15/	Lic.No/Date:0810134563 10.02.2015	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2011-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-				
Item of Export		Qty.	Item of Import	Qty
OLEYL AMINE 100 MOLES (MAGANON OAE 100)		1 kg.	OLEYL AMINE	0.057 kg
			Ethylene Oxide	0.443 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

372	Case No.:14/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00344/AM16/	RLA File :03/94/040/00725/AM15/	Lic.No/Date:0310793798 11.02.2015	Defer Date:


 राजीव सारमा RAJIV SARMA
 संयुक्त सहायक निदेशक/ Joint DGFT
 निदेशक सारमा सारमा
 Director General of Foreign Trade
 सहायक निदेशक/ Asst. of Commerce
 नई दिल्ली/ New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

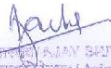
Item of Export	Qty.	Item of Import	Qty
SOAP NOODLES-OSAA 7 CLASSIC	1 kg	1. CETO STEARYL Alcohol	0.090 kg
		2. STARCH	0.340 kg
		3. Lauryl Alcohol (C1214)/ Fatty Alcohol (C1214)/ Lauryl Myristyl Alcohol	0.296 kg.
		4. EUTANOL G	0.0065 kg
		5. STEARIC ACID	0.0800 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:15/6/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00345/AM16/	RLA File :03/94/040/00682/AM15/	Lic.No/Date:0310793795 11.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 21.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
1. SODIUM LAURYL ETHER SULPHATE (MINIMUM 69% ACTIVE MATER)	1 kg	1. LAURYL ALCOHOL (C1214)/FATTY ALCOHOL (1214)/LAURYL MYRISTYL ALCOHOL	0.408 kg.
		2. ETHYLENE OXIDE	0.092 kg
		3. CITRIC ACID	0.0046 kg
		4. HDPE GRANULES	AS PER PACKING POLICY
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

374	Case No.:16/6/83- ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00346/AM16/	RLA File :03/94/040/00938/AM15/	Lic.No/Date:0310793766 11.02.2015	Defer Date:


 राजीव सारमा / RAJIV SARMA
 संयुक्त सहायक निदेशक/ Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Directorate General of Foreign Trade
 इतिहास विभाग/ Dept. of Commerce
 नई दिल्ली/ New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/148/2011-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
PEG 7 (GLYCERYL COCOATE)	1 kg.	1. GLYCERINE	0.1570 kg.
		2. COCONUT FATTY ACID	0.3535 kg.
		3. ETHYLENE OXIDE	0.5330 kg.
		4. HDPE GRANULES	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:46/4/83-ALC1/2015	Party Name:GRANITO BRUSHES PVT.LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
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HQ File :01/83/050/00205/AM16/	RLA File :07/24/040/00388/AM15/	Lic.No/Date:0710107590 11.02.2015	Defer Date:
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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/234/2015-TSW dated 28.10.2015, the Committee decided to approve the case as under :-

S. No.	Export items	Qty.	Import items	Qty.
1	Fickert Abrasive Brushes Grade 36 B (consisting of net content of Abrasive Filaments Grade NC 001-80 M-47 in- 1-533-36/20-0.160 kg per brush)	100 Nos.	Abrasive Filaments Grade NC001-80M-47in-1-533-36/20	16.3 kg
2	Fickert Abrasive Brushes Grade 46 D (consisting of net content of Abrasive Filaments Grade NC 001-80 M-47 in-1-533-46/20- 0.160 kg per brush)	100 Nos.	Abrasive Filaments Grade NC001-80M-47in-1-533- 46/20	16.297 kg
3	Fickert Abrasive Brushes Grade 60 D (consisting of net content of Abrasive Filaments Grade NC 001-70 M-47 in-1-533-60/15- 0.160 kg per brush)	100 Nos.	Abrasive Filaments Grade NC001-70M-47in-1-533-60/15	16.3 kg
4	Fickert Abrasive Brushes Grade 120D (consisting of net content of Abrasive Filaments Grade NC 001-70 M-47 in-1-533-120/15-0.160 kg per brush)	100 Nos.	Abrasive Filaments Grade NC001-70M-47in-1-533-120/15	16.3 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

376	Case No.:17/6/83-ALC1/2015	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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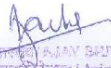
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 जयदेव शर्मा / JAY SHARMA
 संयुक्त सचिव/ Joint DGFT
 निदेशक, वाणिज्य विभाग
 Directorate General of Foreign Trade
 बहुराष्ट्रीय विभाग/ Dept. of Commerce
 नई दिल्ली/ New Delhi

HQ File :01/83/050/00347/AM16/	RLA File :03/94/040/01036/AM15/	Lic.No/Date:0310793764 11.02.2015	Defer Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

377	Case No.:30/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00189/AM16/	RLA File :08/24/040/00358/AM15/	Lic.No/Date:0810134578 11.02.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2011-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Ceto Stearyl Alcohol-12EO (Maganon OAE 100)	1 kg	Ceto Stearyl Alcohol	0.315 kg.
Ethylene Oxide			0.685 kg.	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

378	Case No.:60/4/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00219/AM16/	RLA File :08/24/040/00360/AM15/	Lic.No/Date:0810134577 11.02.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2011-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Nonyl Phenol Ethoxylate 40 Mole 70% (Maganon NPE 40)	1 kg	Nonyl Phenol	0.078 kg
Ethylene Oxide			0.622 kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

Case No.:61/4/83- ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00220/AM16/	RLA File :08/24/040/00359/AM15/	Lic.No/Date:0810134579 11.02.2015	Defer Date:
379			


 राजिव सारवस्तव / RAJIV SARAVASTAVA
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Director General of Foreign Trade
 प्रमुख निदेशक / Chief, of Commerce
 नई दिल्ली / New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/68/2011-CH-II dated 05.10.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Ceto Stearyl Alcohol-12EO (Maganon CSA-12	1 kg	Ceto Stearyl Alcohol	0.315 kg.
		Ethylene Oxide	0.685 kg.

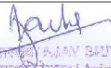
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

380	Case No.:79/4/83-ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00238/AM16/	RLA File :30/24/040/00053/AM15/	Lic.No/Date:3010103371 11.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

381

Case No.:9/6/83-ALC1/2015	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00339/AM16/	RLA File :03/95/040/00889/AM15/	Lic.No/Date:0310793802 11.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/70/2015-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
CONTACT LENS CLEANING TABLETS-OXYSEPT GENERIC TABLETS 9081X/SMARTER II SEED 9081X/OXYSEPT TABLETS 9081X/HYDROGEN PEROXIDE TABLETS 9081X /SMARTER NEUTRALISING TABLETS 9081X/OXSEPT COMFORT TABLETS 9081X/ULTRACARE 1 STEP TABLETS 9081X	1000 Nos.	1. MICROBIAL CATALASE FROM MICROCOCCUS LUTEUS LYOPHILISED FORM	0.001155 kg
		2.CYANOCOBALAMINE USP/PH EUR/JP	0.000095 kg
		3. ALUMINIUM FOIL PLAIN/ LAMINATE NOT EXCEEDING 60 MICRON	0.315 KG
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

382	Case No.:34/4/83-ALC1/2015	Party Name:SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00193/AM16/	RLA File :05/24/040/00515/AM15/	Lic.No/Date:0510393129 11.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for			


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

	09.12.2015.			
383	Case No.:18/6/83-ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00348/AM16/	RLA File :03/94/040/00592/AM15/	Lic.No/Date:0310793820 12.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from C&PC (PC Div) (OPS) and hard copy also sent to Deptt. of IPP (Nand Lal) on 5.10.2015 for providing comments. The case is re-listed for 09.12.2015.			
384	Case No.:71/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00401/AM16/	RLA File :17/24/040/00186/AM15/	Lic.No/Date:1710006048 12.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 09.12.2015.			
385	Case No.:19/6/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00349/AM16/	RLA File :03/94/040/01046/AM15/	Lic.No/Date:0310793860 12.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div) . The case is re-listed for 09.12.2015.			
386	Case No.:1/6/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00331/AM16/	RLA File :03/95/040/00957/AM15/	Lic.No/Date:0310793859 12.02.2015	Defer Date:


 राजीव सारवस्तव / RAJIV SARAVASTAVA
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक सार्वजनिक व्यापार
 Directorate General of Foreign Trade
 सहायक निदेशक / Asst. Dir. of Commerce
 नई दिल्ली / New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/31/2015-TSW dated 28.10.2015, the Committee decided to approve the case as under :-

Export Item : Pumpable Yellow 13 Flush for Printing Ink (30+-2% pigment and 46+-2% Solid resin)

Quantity : 1 kg

Item sought to be imported duty free :

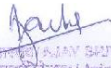
S. No.	Item Description	Quantity recommended (in Kg)
1	Pigment Yellow 174	Not allowed
1a	3,3 Dichlorobenzidine	0.1125
1b	Aceto acetmetaxylidide	0.1880
1c	Sodium Nitrite	0.0700
1d	Sulfamic Acid	0.0060
1e	Caustic Soda Lye-48%	0.0940
1f	Sodium Acetate	0.2250
1g	Acetic Acid	0.0810
2	Varnishes (Oil soluble Phenolic Resin Based Varnish-high viscosity) Solid Resin Content 55.7%+-2%	0.4285
3	Soya Alkyd (100% Solid)	0.0927
4	Coxi-oxiretarder	0.0196
5	Viscosity Improver	0.0464

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

387	Case No.:25/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00801/AM15/	RLA File :30/24/040/00056/AM15/	Lic.No/Date:3010103372 12.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.2015.			

388	Case No.:42/4/83-ALC1/2015	Party Name:PROEC ENERGY LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00201/AM16/	RLA File :05/24/040/00537/AM15/	Lic.No/Date:0510393180 12.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			

389	Case No.:2/6/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00332/AM16	RLA File :03/95/040/00951/AM15	Lic.No/Date:0310793863 12.02.2015	Defer Date:


 Anil Kumar Sarin
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/31/2015-TSW dated 28.10.2015, the Committee decided to approve the case as under :-

Export Item : Self Adhesive paper (160 GSM +/- 10%) with Adhesive coating weight of 20 GSM/SQM

Quantity: 1 Sq.Meter

Import items :

S. No.	Item Description	Quantity recommended
1	Relevant Chromo Paper (75 GSM +/- 10%)	1.04 Sq. Meter./ Sq. Mt content in export product
2	Adhesive (100% Solid) (Rubber Based Hot Melt)	0.024 kg
3	Silicon Coated Paper (62 GSM +/- 10%)	1.04 Sq. Meter/ Sq. Mt content in export product

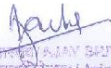
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

390	Case No.:18/4/83-ALC1/2015	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00177/AM16/	RLA File :04/24/040/00279/AM15/	Lic.No/Date:0410160138 12.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 19.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

391	Case No.:10/6/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00340/AM16/	RLA File :03/95/040/00925/AM15/	Lic.No/Date:0310793843 12.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

392	Case No.:11/6/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00341/AM16/	RLA File :03/95/040/00890/AM15/	Lic.No/Date:0310793841 12.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

393	Case No.:41/4/83-ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00200/AM16/	RLA File :05/23/040/00391/AM15/	Lic.No/Date:0510393187 13.02.2015	Defer Date:09.12.2015


 ANIL KUMAR
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	Decision :DL dated 03.09.2015 issued by C&PC (PC Div) (OPS) and hard copy also sent to Deptt. of IPP (Nand Lal) on 5.10.2015 for providing comments. The case is re-listed for 09.12.2015.
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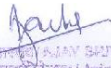
	Case No.:69/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
394	HQ File :01/83/050/00399/AM16/	RLA File :17/24/040/00187/AM15/	Lic.No/Date:1710006049 13.02.2015	Defer Date:09.12.2015
	Decision :Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 24.09.2015. The case is re-listed for 09.12.2015.2015.			

395

Case No.:59/4/83-ALC1/2015	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00218/AM16/	RLA File :05/23/040/00502/AM15/	Lic.No/Date:0510393244 16.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/31/2015-TSW dated 28.10.2015, the Committee decided to approve the case as under :-			
Export Item : Clutch Facings & Brake Linings (Auto Parts)			
Quantity : 1 MT			
Import items:			
Sl. No	Item Description	Quantity applied for (MT)	Quantity recommended (MT)
1	Glass Rovings / Fibre (Different Grades)	0.38	0.343
2	Phenol	0.48	0.433
3	Asbestos Fibre (White Chrysotile)	0.48	0.433
4	Melamine Resin	0.10	0.090
5	Toluene (Petroleum Product)	0.75	0.7135
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:43/4/83-ALC1/2015	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
396	HQ File :01/83/050/00202/AM16/	RLA File :05/23/040/00517/AM15/	Lic.No/Date:0510393196 16.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case re-listed for 09.12.2015.			

	Case No.:4/6/83-ALC1/2015	Party Name:NOBLE PRINTING PRESS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
397	HQ File :01/83/050/00334/AM16/	RLA File :03/95/040/00937/AM15/	Lic.No/Date:0310793902 16.02.2015	Defer Date:09.12.2015


 Anil Kumar SARAVASTAVA
 जंजुल वस्तु निर्यात/ Joint DGFT
 जंजुल वस्तु निर्यात
 Directorate General of Foreign Trade
 जंजुल वस्तु निर्यात/ Dept. of Commerce
 नई दिल्ली/ New Delhi

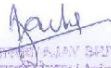
	Decision :Comments awaited from Deptt. of DIPP. The case is re-listed for 09.12.2015.
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	Case No.:12/6/83-ALC1/2015	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
398	HQ File :01/83/050/00342/AM16/	RLA File :03/94/040/01061/AM15/	Lic.No/Date:0310793959 18.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

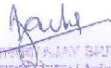
	Case No.:13/6/83-ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00343/AM16/	RLA File :03/94/040/01030/AM15/	Lic.No/Date:0310793945 18.02.2015	Defer Date:
399	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/4/2015-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Ammonium Salt of Glyphosate 71% SG	1 kg	1. N- Phosphono Methyl Imino Diacetic Acid (PMIDA)	1.075 kg.
			2. Hydrogen Peroxide (50% Strength)	0.371 kg.
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:3/6/83-ALC1/2015	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00333/AM16/	RLA File :03/95/040/00983/AM15/	Lic.No/Date:0310793926 18.02.2015	Defer Date:
400	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/107/2010-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	SUNOX ZKF(2,2 METHYLENE BIS 4 METHYL CYCLOHEXL PHENOL)	1 kg	1. PARA CRESOL	1.031 kg.
			2.CYCLOHEXANOL	1.105 kg.
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:70/6/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
401	HQ File :01/83/050/00400/AM16/	RLA File :17/24/040/00193/AM15/	Lic.No/Date:1710006055 19.02.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014).			


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

	The case is re-listed for 09.12.2015.			
402	Case No.:23/19/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00799/AM15/	RLA File :30/24/040/00057/AM15/	Lic.No/Date:3010103374 19.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			
403	Case No.:54/4/83-ALC1/2015	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00213/AM16/	RLA File :11/24/040/00014/AM15/	Lic.No/Date:1110028128 19.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 09.12.2015.			
404	Case No.:55/4/83-ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00214/AM16/	RLA File :05/23/040/00526/AM15/	Lic.No/Date:0510393331 20.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div) . The case is re-listed for 09.12.2015.			
405	Case No.:36/6/83-ALC1/2015	Party Name:VICTORY CHEMICALS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00366/AM16/	RLA File :03/95/040/00226/AM15/	Lic.No/Date:0310794028 20.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 07.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			
406	Case No.:63/6/83-ALC1/2015	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00393/AM16/	RLA File :17/24/040/00194/AM15/	Lic.No/Date:1710006057 23.02.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
407	Case No.:37/6/83-ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00367/AM16/	RLA File :03/95/040/00961/AM15/	Lic.No/Date:0310794056 23.02.2015	Defer Date:09.12.2015


 Anil Kumar
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Foreign Trade
 New Delhi

Decision :Comments awaited from Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 09.12.2015.
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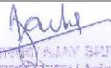
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Case No.:21/6/83-ALC1/2015	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00351/AM16/	RLA File :03/94/040/01107/AM15/	Lic.No/Date:0310794094 24.02.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/63/2015-CH-II dated 30.09.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
UNYLINKER NITTOPHASE HL SOLID SUPPORT POWDER	1 Kg.	1. Nittophase HL Solid support Powder	0.840 Kg.
		2. O-(benzotriazole-1-yl) - N,N,N,N-tetramethyluronium hexafluorophosphate (HBTU) Crystalline Powder	0.120 Kg.
		3. N-methylimidazole (NMI)/1-methylimidazole Min.99%)	0.436 Kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

409	Case No.:44/6/83-ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00374/AM16/	RLA File :03/95/040/00869/AM15/	Lic.No/Date:0310794208 26.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 15.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

410	Case No.:45/6/83-ALC1/2015	Party Name:RAVI DYEWARE CO.LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00375/AM16/	RLA File :03/95/040/00892/AM15/	Lic.No/Date:0310794214 26.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 07.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

411	Case No.:46/6/83-ALC1/2015	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00376/AM16/	RLA File :03/95/040/01015/AM15/	Lic.No/Date:0310794220 26.02.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/103/2015-TSW dated 06.11.2015, the Committee decided to approve the case as under :-			


 Anil Kumar Singh
 Joint DGFT
 Director General of Foreign Trade
 Directorate General of Commerce
 New Delhi

Export Item: Printing links in various colours such as Yellow / Magenta/Cyan/ Black/ Green / Light Cyan/Light Magenta/Light Yellow/Light Black/Flush/ White/ Orange /Red etc. (consisting of minimum pigment 4.16% and solid resin content minimum 3.13%)

Quantity : 1 litre

Import items:

S. No.	Item Description	Quantity recommended in Kg
1	Relevant Solvent Solvents such as Mono/Di/Tri/Tetra Alkylene Glycol Mono/Di/Tri/Tetra Alkyl ethers and their esters / acetates, Lactones, Ketones, Alcohols etc.	0.90
2	Relevant Pigments Pigments such as Preparation (on 100% Pigment content, Average Pigment Preparation content is 40-60% Pigment) of all colours of various chemistries	0.0429
3	Relevant Resin of Various Resin based on Vinyl Acetate-Vinyl Chloride Copolymer Chemistry, Poly Vinyl Butyrate Chemistry, Acrylic Resins, Polyester Resin system etc.	0.0322
4	Dispersing Agents, Hindered Amine L.S. UV Absorbers, UV Light Stabilizers	0.0167
5	Filter Elements (Cartridges) of 10/20 inch Length of various Pore Sizes (0.2, 0.45, 1.00 Micron)	0.010323 no.
6	Zirconia Coated Yttrium Ceramic Beads (0.2, 0.3 to 0.5 mm size)	0.000214 kg.

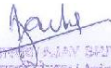
Note : The above norms are subject to compliance of Notification 31 (RE-2013) dated 1st August 2013 and Notification 90 (RE-2013) dated 21st August 2014 of Ministry of Commerce and Industry, Department of Commerce.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

412	Case No.:20/6/83-ALC1/2015	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00350/AM16/	RLA File :03/94/040/01094/AM15/	Lic.No/Date:0310794250 27.02.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed on 09.12.2015.			

413	Case No.:58/4/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00217/AM16/	RLA File :04/24/040/00026/AM15/	Lic.No/Date:0410160212 27.02.2015	Defer Date:09.12.2015
	Decision :D/L dated 13.08.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

414	Case No.:1/19/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:1710006061	Defer


 Anil Kumar Saravastava
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	:01/83/050/00777/AM15/	:17/24/040/00201/AM15/	05.03.2015	Date:09.12.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				

	Case No.:59/6/83-ALC1/2015	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
415	HQ File :01/83/050/00389/AM16/	RLA File :34/24/040/00318/AM15/	Lic.No/Date:3410041044 12.03.2015	Defer Date:09.12.2015
Decision :D/L dated 16.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.				

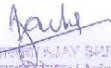
	Case No.:29/6/83-ALC1/2015	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
416	HQ File :01/83/050/00359/AM16/	RLA File :08/24/040/00443/AM15/	Lic.No/Date:0810134801 13.03.2015	Defer Date:09.12.2015
Decision :D/L dated 20.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.				

	Case No.:30/6/83-ALC1/2015	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
417	HQ File :01/83/050/00360/AM16/	RLA File :08/24/040/00071/AM15/	Lic.No/Date:0810134788 13.03.2015	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.				

	Case No.:65/6/83-ALC1/2015	Party Name:VIC INDUSTRIES,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
418	HQ File :01/83/050/00395/AM16/	RLA File :17/24/040/00205/AM15/	Lic.No/Date:1710006067 16.03.2015	Defer Date:09.12.2015
Decision :. D/L dated 28.10.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.				

	Case No.:31/6/83-ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
419	HQ File :01/83/050/00361/AM16/	RLA File :08/24/040/00433/AM15/	Lic.No/Date:0810134838 17.03.2015	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.				

420	Case No.:32/6/83-ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
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HQ File :01/83/050/00362/AM16/	RLA File :08/24/040/00434/AM15/	Lic.No/Date:0810134836 17.03.2015	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

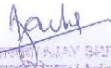
Case No.:33/6/83- ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
421 HQ File :01/83/050/00363/AM16/	RLA File :08/24/040/00435/AM15/	Lic.No/Date:0810134837 17.03.2015	Defer Date:09.12.2015
Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

422

Case No.:27/6/83-ALC1/2015	Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved	
HQ File :01/83/050/00357/AM16/	RLA File :08/24/040/00473/AM15/	Lic.No/Date:0810134842 18.03.2015	Defer Date:	
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/75/2009-PC-II dated 02.11.2015, the Committee decided to approve the case as under :-				
Name of Export Items (s)		Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Filler Master Batch (containing 73%+/- 1% calcium carbonate)		1 kg.	LLDPE Granules	0.2550
			Calcium Carbonate	0.7446
			Wax	0.0204
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

Case No.:42/6/83- ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved												
HQ File :01/83/050/00372/AM16/	RLA File :08/24/040/00456/AM15/	Lic.No/Date:0810134867 20.03.2015	Defer Date:												
423	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/711/2012-CH-II dated 05.10.2015, the Committee decided to approve the case as under :- <table border="1"> <thead> <tr> <th>Item of Export</th><th>Qty.</th><th>Item of Import</th><th>Qty</th></tr> </thead> <tbody> <tr> <td rowspan="3">Acid Blue 158 (Dye content 60 %)</td><td rowspan="3">1 kg.</td><td>1. Peri Acid</td><td>0.414 kg</td></tr> <tr> <td>2. Beta Naphthol</td><td>0.295 kg</td></tr> <tr> <td>3. Sodium Nitrite</td><td>0.279 kg</td></tr> </tbody> </table> RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			Item of Export	Qty.	Item of Import	Qty	Acid Blue 158 (Dye content 60 %)	1 kg.	1. Peri Acid	0.414 kg	2. Beta Naphthol	0.295 kg	3. Sodium Nitrite	0.279 kg
Item of Export	Qty.	Item of Import	Qty												
Acid Blue 158 (Dye content 60 %)	1 kg.	1. Peri Acid	0.414 kg												
		2. Beta Naphthol	0.295 kg												
		3. Sodium Nitrite	0.279 kg												

424	Case No.:49/6/83-	Party Name:ARIES DYE	Meet No/Date:10/83-	Status:Case
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	ALC1/2015	CHEM INDUSTRIES,	ALC1/2015 21.10.2015	Deferred
	HQ File :01/83/050/00379/AM16/	RLA File :08/24/040/00469/AM15/	Lic.No/Date:0810134869 20.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div). The case is re-listed for 09.12.2015			

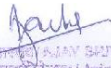
	Case No.:76/19/83- ALC1/2014	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
425	HQ File :01/83/050/00852/AM15/	RLA File :08/24/040/00437/AM15/	Lic.No/Date:0810134862 20.03.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015			

	Case No.:54/6/83- ALC1/2015	Party Name:NU-CORK PRODUCTS(P) LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
426	HQ File :01/83/050/00384/AM16/	RLA File :05/24/040/00587/AM15/	Lic.No/Date:0510393670 20.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 09.12.2015.			

427	Case No.:58/6/83-ALC1/2015	Party Name:ROSS CHEMPACK PRIVATE LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00388/AM16/	RLA File :34/24/040/00319/AM15/	Lic.No/Date:3410041067 20.03.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2015-CH-II dated 08.10.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	MICRO CRYSTALLINE WAX	1 Kg.	1. PARAFFIN WAX	0.7490 Kg.
		2. MICRO WAX	0.2810 Kg.	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

	Case No.:50/6/83- ALC1/2015	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
428	HQ File :01/83/050/00380/AM16/	RLA File :02/24/040/00233/AM15/	Lic.No/Date:0210205670 23.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 09.12.2015.			

429	Case No.:28/6/83- ALC1/2015	Party Name:UNITED CHEMIE PVT. LTD.	Meet No/Date:10/83- ALC1/2015	Status:Case Deferred
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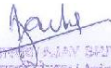

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			21.10.2015	
	HQ File :01/83/050/00358/AM16/	RLA File :08/24/040/00398/AM15/	Lic.No/Date:0810134886 24.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:55/6/83- ALC1/2015	Party Name:JINDAL PHOTO LTD	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00385/AM16/	RLA File :05/23/040/00558/AM15/	Lic.No/Date:0510393765 27.03.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/131/2015-TSW dated 04.11.2015, the Committee decided to approve the case as under :-			
430	Export Item : Photo Print Kit 305			
	Quantity: 500 Number			
	Import items :			
	Sl. No.	Item description	Quantity recommended	
	1	Wide Rolls of Thermal Photo Paper 7000	Net + 2.5%	
	2	Photographic Ink Cartridges 305	Net to net	
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:34/6/83- ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
431	HQ File :01/83/050/00364/AM16/	RLA File :02/24/040/00237/AM15/	Lic.No/Date:0210205694 27.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

	Case No.:35/6/83- ALC1/2015	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Approved
432	HQ File :01/83/050/00365/AM16/	RLA File :06/24/040/00038/AM15/	Lic.No/Date:0610038103 27.03.2015	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/131/2015-TSW dated 04.11.2015, the Committee decided to approve the case as under :-

Export Item : 1 : Store Handicraft (Toilet brush) toilet Brush with stone holder (consisting of one number each plastic PP brush, stainless steel brush handle and brush cover pad plastic silicon)

Quantity : 1,25,000 numbers

Import items :

Sl. No.	Item description	Quantity recommended
1	Relevant normal brush plastic PP brush	Net to net numbers
2	Relevant Brush handle stainless steel	Net to net numbers
3	Relevant brush cover pad plastic / silicon	Net to net numbers

Export Item no. 2 : Stone Handicraft (lotion dispenser) lotion dispenser with zinc alloy pump

Quantity : 50,000 numbers

Import item :

Sl. No.	Item description	Quantity recommended
1	Relevant zinc alloy pump	Net to net numbers

Export item no.3: Stone Handicraft (lotion dispenser) lotion dispenser with stainless steel pump

Quantity : 2,00,000 numbers

Import Item :

Sl. No.	Item description	Quantity recommended
1	Relevant stainless steel pump	Net to net numbers

Export item no.4 : Stone Handicraft Toilet Roll butler consisting of stainless steel butler of 2 pcs

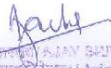
Quantity : 10,000 numbers

Import item :

Sl. No.	Item description	Quantity recommended
1	Relevant stainless steel butler set of 2 pcs	Net to net numbers

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

433	Case No.:4/8/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00525/AM16/	RLA File :03/94/040/01008/AM15/	Lic.No/Date:0310794998 30.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for			


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09.12.2015.

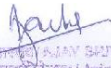
434	Case No.:56/6/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00386/AM16/	RLA File :34/24/040/00343/AM15/	Lic.No/Date:3410041101 30.03.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

435	Case No.:57/6/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00387/AM16/	RLA File :34/24/040/00323/AM15/	Lic.No/Date:3410041105 30.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div). The case is re-listed for 09.12.2015.			

436	Case No.:41/6/83-ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00371/AM16/	RLA File :30/24/040/00068/AM15/	Lic.No/Date:3010103450 31.03.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

437

Case No.:53/6/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
HQ File :01/83/050/00383/AM16/	RLA File :05/24/040/00611/AM15/	Lic.No/Date:0510393813 31.03.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/58/2015-TSW dated 04.11.2015, the Committee decided to approve the case as under :-			
Export Item : Daily Moisturizing Cream			
Quantity : 50,000 Kg			
Import items :			
Sl. No.	Item description	Quantity recommended per Kg of export product	
1	Stearic Acid Flake	0.01759 Kg	
2	Hydroveg V V	0.05025 Kg	
3	Fragrance EBA 12341	0.0015 Kg	
4	Sisterna SP30-C (Sucrose distearate) DKF-50	0.0201 Kg	
5	Sisterna SP70-C (Sucrose Stearate (DKF 160)	0.007035 Kg	
6	Keltrol CG F (Xanthan gum)	0.00201 Kg	
7	Polysorbate 60	0.003015 Kg`	


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8	Xiameter PMX245 Cyclosiloxane (Cyclopentasiloxane (DC-0245))	0.005025 Kg
9	Lexol EHP (Ethyl Hexyl Palmitate)	0.03015 Kg
10	Cithrol GMS 30SE (Glyceryl Monostearate 30 SE)	0.02764 Kg
11	Lanette O (Cetearyl alcohol)	0.02764
12	Disodium Edetate (Disodium EDTA)	0.001005 Kg
13	Glycerin BP/EP/USP (Glycerol)	0.1005 Kg
14	Propylene Glycol EP 28 Kg	0.01005 Kg
15	White Pet Jelly BP (WAS BP-EP Silkolene 783-L) (White Soft paraffin)	0.0201 Kg
16	Isopropyl Myristate	0.03015 Kg
17	Euxyl K 340	0.01005 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

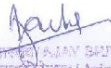
438	Case No.:60/6/83-ALC1/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00390/AM16/	RLA File :05/23/040/00582/AM15/	Lic.No/Date:0510393820 01.04.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem. Div) . The case is re-listed for 09.12.2015.			

439	Case No.:9/8/83-ALC1/2015	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00530/AM16/	RLA File :03/94/040/00027/AM16/	Lic.No/Date:0310795325 15.04.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/19/2013-CH-II dated 06.11.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty`
Triclopyr Acid Technical 98% Min.	1 kg	1. NA-TCP 85% MIN.	1.16 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

440	Case No.:1/8/83-ALC1/2015	Party Name:CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved
	HQ File :01/83/050/00522/AM16/	RLA File :03/94/040/01198/AM15/	Lic.No/Date:0310795425 20.04.2015	Defer Date:


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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/52/2015-TSW dated 04.11.2015, the Committee decided to approve the case as under :-

Export Item : Artificial / Agglomerated Quartz Slabs & Tiles containing 8.5% of Polyester Resin

Quantity: 1 MT

Import items :

S. No.	Item description	Quantity recommended
1.	Unsaturated Polyester Resin	0.11135 MT
2	Pigments	Upto 2% of FOB value of export
3	Crushed Mirror	Upto 3% of FOB value of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

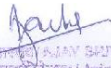
441	Case No.:1/2/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00074/AM16/	RLA File :09/24/040/00655/AM15/	Lic.No/Date:0910061901 20.04.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 09.12.2015.			

442	Case No.:2/2/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00075/AM16/	RLA File :09/24/040/00656/AM15/	Lic.No/Date:0910061902 20.04.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of IPP (Nand Lal). The case is re-listed for 09.12.2015.			

443	Case No.:43/6/83-ALC1/2015	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00373/AM16/	RLA File :04/24/040/00001/AM16/	Lic.No/Date:0410160434 23.04.2015	Defer Date:09.12.2015
	Decision :. D/L dated 30.09.2015 issued by Deptt. of C&PC(Chem. Div). The case is re-listed for 09.12.2015.			

444	Case No.:4/2/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00077/AM16/	RLA File :09/24/040/00016/AM16/	Lic.No/Date:0910061936 27.04.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

445	Case No.:83/2/83-	Party Name:ITC LIMITED	Meet No/Date:10/83-	Status:Case
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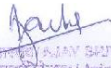

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ALC1/2015		ALC1/2015 21.10.2015	Approved
HQ File :01/83/050/00156/AM16/	RLA File :09/24/040/00687/AM15/	Lic.No/Date:0910061938 28.04.2015	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 04.11.2015, the Committee decided to approve the case as under :-			
Export Item : Carte Lumina (Applied as packaging paperboard and the firm should give accountability of packaging material at 90594 Kg and 99653 Kg for core plug and core pipes respectively)			
Quantity : 1 MT			
Import items :			
S. No.	Item description	Quantity recommended (in MT)	
1	Eucalyptus Wood Chips (BDMT) (for conversion of chips into pulp)	2.376	
2	Sodium Chlorate (Pulp Conversion Chemical)	0.02851	
3	Quick Lime (Pulp Conversation Chemical)	0.9806	
4	Caustic Soda Lye (Pulp Conversion Chemical)	0.1233	
5	Starch (Wet End Chemical)	0.033502	
6	Calcium Carbonate (Coating Chemical)	0.14367	
7	Clay (Coating Chemical)	0.04183	
8	Latex SBR (50% DRC) Binder	0.035502	
9	Carboxy Methyl Cellulose (Coating Chemical)	0.00467	
10	Core Pipes (Packing Material)	As per packaging policy	
11	Core Plugs (Packing Material)	As per packaging policy	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

446	Case No.:7/8/83- ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00528/AM16/	RLA File :03/94/040/00097/AM16/	Lic.No/Date:0310795780 08.05.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 09.12.2015.			

447	Case No.:8/8/83- ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00529/AM16/	RLA File :03/94/040/00096/AM16/	Lic.No/Date:0310795778 08.05.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 09.12.2015.			

448	Case No.:74/4/83- ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:10/83- ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00233/AM16/	RLA File :05/23/040/00041/AM16/	Lic.No/Date:0510394181 08.05.2015	Defer Date:09.12.2015


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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
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449	Case No.:5/8/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00526/AM16/	RLA File :03/95/040/00023/AM16/	Lic.No/Date:0310795875 13.05.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 09.12.2015.			

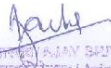
450	Case No.:10/8/83-ALC1/2015	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00531/AM16/	RLA File :03/95/040/00082/AM16/	Lic.No/Date:0310796153 22.05.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 09.12.2015.			

451	Case No.:6/8/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00527/AM16/	RLA File :03/94/040/00076/AM16/	Lic.No/Date:0310796188 26.05.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

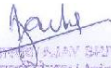
452	Case No.:81/6/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00412/AM16/	RLA File :09/24/040/00031/AM16/	Lic.No/Date:0910062075 26.05.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

453	Case No.:61/6/83-ALC1/2015	Party Name:CANBERRA CHEMICALS.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00391/AM16/	RLA File :34/24/040/00051/AM16/	Lic.No/Date:3410041252 28.05.2015	Defer Date:09.12.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div). The case is re-listed for 09.12.2015.			

454	Case No.:78/6/83-ALC1/2015	Party Name:ECOCAT INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00408/AM16/	RLA File :05/23/040/00078/AM16/	Lic.No/Date:0510394421 03.06.2015	Defer Date:09.12.2015


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	Decision :Comments awaited from Deptt. of IPP. The case is re-listed for 09.12.2015.				
455	Case No.:83/6/83-ALC1/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred	
	HQ File :01/83/050/00414/AM16/	RLA File :03/95/040/00040/AM16/	Lic.No/Date:0310796395 03.06.2015	Defer Date:09.12.2015	
	Decision :D/L dated 18.09.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 09.12.2015.				
456	Case No.:73/4/83-ALC1/2015	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Approved	
	HQ File :01/83/050/00232/AM16/	RLA File :03/94/040/00090/AM16/	Lic.No/Date:0310796427 04.06.2015	Defer Date:	
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/27/2012-CH-II dated 20.10.2015, the Committee decided to approve the case as under :-				
	Item of Export		Qty.	Item of Import	Qty
	TEKNOLITE ALS (Nickel Intermediate)		1 kg	1. SODIUM SULPHITE 2. ALLYL CHLORIDE	0.240 kg. 0.160 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.					
457	Case No.:12/8/83-ALC1/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred	
	HQ File :01/83/050/00533/AM16/	RLA File :03/94/040/00120/AM16/	Lic.No/Date:0310796754 23.06.2015	Defer Date:09.12.2015	
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				
458	Case No.:52/6/83-ALC1/2015	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred	
	HQ File :01/83/050/00382/AM16/	RLA File :07/24/040/00074/AM16/	Lic.No/Date:0710108416 24.06.2015	Defer Date:09.12.2015	
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.				
459	Case No.:75/6/83-ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred	
	HQ File :01/83/050/00405/AM16/	RLA File :34/24/040/00097/AM16/	Lic.No/Date:3410041357 07.07.2015	Defer Date:09.12.2015	


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	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			
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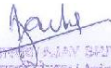
460	Case No.:76/6/83-ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00406/AM16/	RLA File :34/24/040/00098/AM16/	Lic.No/Date:3410041358 07.07.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

461	Case No.:77/6/83-ALC1/2015	Party Name:RUBAMIN LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00407/AM16/	RLA File :34/24/040/00096/AM16/	Lic.No/Date:3410041359 07.07.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

462	Case No.:79/6/83-ALC1/2015	Party Name:ACCUMETRIC SILICONES PVT LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00409/AM16/	RLA File :04/24/040/00049/AM16/	Lic.No/Date:0410160814 16.07.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

463	Case No.:3/8/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00524/AM16/	RLA File :03/95/040/00295/AM16/	Lic.No/Date:0310797477 21.07.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

464	Case No.:2/8/83-ALC1/2015	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00523/AM16/	RLA File :05/23/040/00131/AM16/	Lic.No/Date:0510395030 22.07.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			


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465	Case No.:11/8/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00532/AM16/	RLA File :03/95/040/00260/AM16/	Lic.No/Date:0310797842 30.07.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of DIPP for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 09.12.2015.			

466	Case No.:1/10/83-ALC1/2015	Party Name:FILMLAB (I) PVT LTD.	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00628/AM16/	RLA File :03/94/040/00439/AM16/	Lic.No/Date:0310798684 07.09.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

467	Case No.:2/10/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:10/83-ALC1/2015 21.10.2015	Status:Case Deferred
	HQ File :01/83/050/00629/AM16/	RLA File :05/23/040/00226/AM16/	Lic.No/Date:0510395836 07.10.2015	Defer Date:09.12.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 09.12.2015.			

Date:23.11.2015
Place:New Delhi

K.K. Mushahary
Foreign Trade Development Officer


 Anil Kumar
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 Director General of Foreign Trade
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 New Delhi